

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. NO. 384 of 2019

(Earlier O.A. No. 156 of 2015)

IN THE MATTER OF:

SUNITA PANDEY AND ANR.

.....APPLICANTS

VERSUS

UNION OF INDIA AND ORS.

...RESPONDENT(S)

**AFFIDAVIT BY DEPARTMENT OF DRINKING WATER
AND SANITATION, MINISTRY OF JAL SHAKTI IN
COMPLIANCE TO THE DIRECTIONS AS CONTAINED IN
THE ORDER DATED 04.08.2020 PASSED BY THE HON'BLE
NATIONAL GREEN TRIBUNAL.**

Date : 29.01.2021

Place: New Delhi

Through:

FILED BY

ARDHENDUMAULI KUMAR PRASAD

Senior Central Government Standing

Counsel

National Green Tribunal

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NOIDA, U.P. – 201301

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THE ORDER DATED 04.08.2020 PASSED BY THE HON'BLE
NATIONAL GREEN TRIBUNAL.**

MOST RESPECTFULLY SHOWETH:

I, Dharmendar Rai, aged about 45 years, employed/ appointed as the Under Secretary, Department of Drinking Water and Sanitation (DoDWS), Ministry of Jal Shakti, New Delhi functioning/ officiating at New Delhi, do hereby solemnly affirm and declare as under:

1. That I am duly authorized and competent to swear this affidavit for and on behalf of Department of Drinking Water and Sanitations, Ministry of Jal Shakti, New Delhi in the above matter.


धर्मेंद्र राय / DHARMENDAR RAI
भारत सरकार के अवर सचिव
Under Secretary to Govt. of India
पेयजल और स्वच्छता विभाग
Department of Drinking Water & Sanitation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार / Govt. of India

2. That I have read and understood the order dated 04.08.2020 passed by this Hon'ble Tribunal and filing this affidavit in compliance to the directions thereof.
3. That this affidavit is being filed in terms of directions of Hon'ble Tribunal under its order dated 04.08.2020, on behalf of Department of Drinking Water and Sanitation under Ministry of Jal Shakti, New Delhi.
4. That the deponent craves liberty to raise additional submissions or file additional affidavits in case need arises during the course of arguments.

BRIEF SUBMISSIONS:

5. That this Hon'ble Tribunal, while hearing the matter on 04.08.2020, has observed, *inter alia*, that while further steps must be taken expeditiously and monitored rigorously by the Ministry of Jal Shakti, the statistics may be duly cross-checked in qualitative and quantitative process. The Central Government was directed to file a further report with status as on 31.12.2020 before the next date of hearing, *i.e.*, 01.02.2021. A true copy of the order dated 04.08.2020 is annexed herewith as

ANNEXURE – R1.

The action/ progress in compliance to the judgment of Hon'ble NGT directions dated 04.08.2020 & other interventions at Department level are submitted in succeeding paras for kind consideration.

6. That a letter dated 24.08.2020 from the Department of Drinking Water & Sanitation was sent to Addl. Chief Secretary/ Principal Secretary/ Secretary, in-charge Rural Water Supply/ Public Health Engineering Department in States having Arsenic-affected habitations for strict compliance of the directions of Hon'ble NGT and to ensure that timelines for providing supply of safe potable water to inhabitants of Arsenic-affected areas by or before 31.12.2020 is strictly adhered to. A copy of the order dated 04.08.2020 passed by the Hon'ble NGT was also forwarded to the States for compliance and to submit their compliance report with latest status as on 31.12.2020. A true copy of letter dated 24.08.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R2**.

7. That a letter dated 31.08.2020 from the Department of Drinking Water & Sanitation was sent to all Arsenic-affected States requesting to expedite the ongoing/ planned works and to complete the projects under implementation in Arsenic-affected habitations, *inter-alia*, for ensuring supply of potable water through permanent measures/ short-term measures by December, 2020. A true copy of letters dated 31.08.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R3**.



8. That a meeting to review the physical progress of coverage of Arsenic-affected habitations, was held on 01.10.2020 through

Video Conferencing with all Arsenic-affected States. During the meeting, State-wise discussion was held to review the existing status of provision of potable water in affected habitations and targeted plan and timelines to provide safe drinking water in all remaining Arsenic-affected habitations. All the States were requested to put all efforts to cover all Arsenic-affected habitations by December, 2020 and to submit the compliance report as per direction of Hon'ble NGT. A true copy of the letter dated 16.10.2020 forwarding minutes of meeting is marked and annexed herewith as **ANNEXURE-R4.**

9. That a mid-year review meeting on implementation of Jal Jeevan Mission in Uttar Pradesh, Assam, Punjab and West Bengal was held on 08.10.2020, 09.10.2020, 12.10.2020 and 29.10.2020 through video conferencing under the Chairmanship of Secretary, Department of Drinking Water Sanitation with Additional Chief Secretary/ Principal Secretary/ Secretary, in-charge of Rural Water Supply/ PHED and other officials in concerned States. During the meeting, States were insisted upon to ensure piped water supply in all Arsenic-affected villages through permanent measures/ short-term measures on priority. A true copy of the letters dated 21.10.2020, 02.11.2020, 05.11.2020 and 13.11.2020 forwarding minutes of the meeting to Assam, Punjab, West Bengal and Uttar Pradesh, respectively, is marked and annexed herewith as

10. That a letter dated 23.10.2020 from the Department of Drinking Water & Sanitation was sent to all Arsenic-affected States. While mentioning about approaching timelines as directed by Hon'ble NGT, it was requested to accord highest priority for completion of all projects under National Water Quality Sub-Mission (NWQSM) and to provide potable water in all Arsenic-affected habitations through permanent/ short-term measures by December, 2020. A true copy of letters dated 23.10.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R9**.

11. That a letter dated 24.11.2020 from the Department of Drinking Water & Sanitation was sent to all Arsenic-affected States. While sharing information related to progress made by the respective States since the last review meeting held on 01.10.2020 in providing potable water in Arsenic-affected habitations, it was reiterated to ensure supply of potable water to all the Arsenic-affected habitations in the State through permanent/ short-term measures by 31st December, 2020, invariably. A true copy of letters dated 24.11.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R10**.

12. That a meeting to review the physical progress of coverage of Arsenic-affected habitations was held on 02.12.2020 through



the meeting, States were again reminded of the directions of Hon'ble NGT seeking report about status of coverage of Arsenic-affected habitations as on 31.12.2020. State-wise discussion was held to review existing status of provision of potable water in Arsenic-affected habitations. States were urged to make every possible effort to be adhered to the work completion timelines so as to ensure supply of safe drinking water in all of the Arsenic-affected habitations in the shortest possible time. A true copy of the letter dated 07.12.2020 forwarding minutes of the meeting is marked and annexed herewith as **ANNEXURE-R11**.

13. That a letter dated 11.12.2020 from the Department of Drinking Water & Sanitation was sent to all Arsenic-affected States. While again reminding about the directions of Hon'ble NGT to provide potable water to all Arsenic-affected habitations by 31st December, 2020, Addl. Chief Secretary/Principal Secretary/ Secretary, in-charge of Rural Water Supply/ PHED in concerned States were requested to intervene for expediting implementation and for convening a meeting with all concerned PHED officials and representatives of executing agency to review the progress to ensure timely completion of work in all Arsenic-affected habitations. A true copy of letters dated 11.12.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R12**.

14. That team of officials from Department of Drinking Water and Sanitation undertook field visits in different States/UTs to physically look into the implementation of Jal Jeevan Mission on the ground. This includes field visits to Arsenic-affected states of Assam, Jharkhand, Karnataka, Punjab, Uttar Pradesh and West Bengal during November, 2020 to January 2021. During the visit, teams held meetings with senior officials of PHED/RWS and, *inter-alia*, reviewed the status of progress made in Arsenic-affected habitations. Lagging States were asked to make every effort to provide safe drinking water in affected habitations at the earliest in light of Hon'ble NGT's directions.

15. The Government of India is providing financial assistance to States/UTs for Water Quality Monitoring & Surveillance (WQM&S) activities which *inter-alia* includes setting up of and upgrading existing water quality testing laboratories at various levels, providing chemicals and consumables to laboratories, etc. as per guidelines. Apart from that, this fund could also be used for procuring Field Test Kits (FTK) for water quality surveillance at the village level. In order to improve the operational environment of laboratories and to ensure technical competence for specific tests/ measurements, the States/ UTs have been advised to strive for NABL accreditation of drinking water quality testing laboratories as per ISO/ IEC 17025. Under Jal Jeevan Mission (JJM), up to

WQ&MS activities. It is submitted that the States have been advised to carry out testing of drinking water sources once in year for chemical and physical parameters, and twice in a year for bacteriological contamination. Contamination of ground water is geo-genic in nature and number of Arsenic-affected habitations may increase/ decrease as per permissible limit of Arsenic. As reported by State Governments in the Integrated Management Information System (IMIS) of Department of Drinking Water and Sanitation, as on 31.12.2020, 1,751 rural habitations with population 23.07 lakh and as on 24.01.2021, 1,724 rural habitations with population 22.68 lakh are affected with Arsenic contamination. The State-wise details are annexed herewith as **ANNEXURE-R13**.

16. That a letter dated 15.09.2020 from the Department of Drinking Water & Sanitation was sent to all States/ UTs including Arsenic-affected States requesting for opening of water quality testing facilities, established under erstwhile Accelerated Rural Water Supply Programme (ARWSP), National Rural Drinking Water Programme (NRDWP) and now JJM, for testing drinking water samples collected by public at all laboratories at nominal rates. Matter was rigorously taken up with States/ UTs. As on date, most of the States/ UTs including all of the Arsenic-affected States have opened the 'water quality testing laboratories' for providing

testing facilities to general public. Further, with a view to have uniformity in the testing rates across the country and to make it

within the reach of the rural population, all States/ UTs were advised, vide letter dated 19.11.2020, to adopt the nominal rates recommended by a committee constituted by this Department, as it will help in encouraging rural population to get their water samples tested and in building confidence in the quality of water being supplied to their homes. It will also be helpful in taking remedial action for ensuring supply of water as per prescribed quality. A true copy of letters dated 15.09.2020 and 19.11.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R14 & R15.**

17. That in March 2016, with the recommendation of NITI Aayog, an amount of ₹1,000 Crores was released to various Arsenic & Fluoride-affected States for installation of community water purification plants and commissioning of piped water supply schemes. A table depicting State-wise details of release of funds and physical progress of Arsenic-affected habitations under NITI Aayog funds are annexed herewith as **ANNEXURE-R16 & R17.**

18. That Government of India, in March, 2017, has launched National Water Quality Sub-Mission (NWQSM), a four-year programme, as a part of National Rural Drinking Water Programme (NRDWP), which has now been restructured and subsumed under JJM, to provide safe drinking water to 27,544

reported by the States as on 18th August, 2016 in the country. NWQSM is going to end on 31.03.2021. The funds released under NWQSM are specific to cover earmarked habitations, which is over and above the NRDWP/ JJM Coverage funds released to States. Since 2017, Govt. of India has released ₹ 4,160.34 Crore to the Arsenic/ Fluoride affected States under NWQSM. A true copy of the chart depicting the utilization of funds and the physical status of the Arsenic-affected habitations is annexed herewith as **ANNEXURE-R18**.

19. That water quality testing is a continuous process. Taking this into account, the State Governments have also reported that there is an increase in number of Arsenic-affected habitations after 18th August, 2016. The State Governments are allowed to cover these over and above the earmarked Arsenic-affected habitations under NWQSM, through JJM Funds. A chart depicting the status of Arsenic-affected habitations (other than earmarked under NWQSM) is annexed herewith as **ANNEXURE-R19**.

20. It is stated that in compliance with the Hon'ble NGT order dated 04.08.2020, Government of Assam has informed that necessary action has been taken for strict compliance of Hon'ble NGT order both at State and District level and as per the timeline suggested, all Arsenic-affected habitations has been mitigated either by short or long-term measures by

from the Government of Assam dated 08.01.2021 is marked and annexed herewith as **ANNEXURE-R20**.

21. It is stated that in compliance with the Hon'ble NGT order dated 04.08.2020, Government of Bihar has informed that as on 13.01.2021, only 15 Arsenic-affected habitations has been left out for providing safe drinking water. The work is under execution and potable water in all these habitations will be provided by February, 2021. A true copy of letter of compliance report received from the Government of Bihar dated 13.01.2021 is marked and annexed herewith as **ANNEXURE-R21**.

22. It is stated that in compliance with the Hon'ble NGT order dated 28.01.2020, Government of Jharkhand has informed that one left out Arsenic-affected habitation is undergoing ongoing scheme coverage. The affected habitation will be covered through Community Water Purification Plant (CWPP) by end of January 2021. A true copy of letter of compliance report received from the Government of Jharkhand dated 06.01.2021 is marked and annexed herewith as **ANNEXURE-R22**.

23. It is stated that in compliance with the Hon'ble NGT order dated 04.08.2020, Government of Punjab has informed that as per directions of Hon'ble NGT, short-term measures are being taken for all left out 563 habitations as on 21.01.2021. State

habitations. State has also informed that they had worked continuously to prepare and award all planned work despite ongoing COVID 19 pandemic. Further, tenders were also re-invited due to less participation of bidders due to COVID-19. However, now the participation of bidders has been found to be good and State will provide potable water in all Arsenic-affected habitations through short-term measures by 30.06.2021. This includes coverage of 135 Arsenic-affected habitations [81 habitations by Arsenicwith Retrofitted inline Arsenic-cum-Iron Removal Plants (AIRPs) and 54 habitations by decentralized household purifiers] by 31.03.2021, 213 habitations through CWPPs by 31.05.2021, 120 habitations through Decentralized Household purifiers by 30.04.2021 and balance 95 habitations through retrofitted AIRPs by 30.06.2021. A true copy of letter of compliance report received from the Government of Punjab dated 21.01.2021 is marked and annexed herewith as **ANNEXURE-R23**.

24. It is stated that in compliance with the Hon'ble NGT order dated 04.08.2020, Government of West Bengal has informed that as on 31.12.2020 there are 1,115 left out Arsenic-affected habitations. State has submitted that work in these left-out habitations is expected to be completed by 31.03.2021. State has further submitted that DPR has been prepared for coverage of all left-out habitations through CWPPs and extension of pipeline from existing piped water supply scheme at an

Administrative approval and Financial Sanction has been accorded for Rs. 274.32 crore. Out of this sanctioned amount of Rs. 274.32 crore, tender invited for work amounting to Rs. 194.89 crore. Work order amounting to Rs. 7.13 crore issued for implementation of work. A true copy of letter of compliance report received from the Government of West Bengal dated 18.01.2021 is marked and annexed herewith as **ANNEXURE-24.**

25. That it is further submitted that to enable every rural household to have Functional Household Tap Connection (FHTC) by 2024 at service level of 55 litre per capita per day (lpcd), Government of India has started Jal Jeevan Mission (JJM), with an outlay of ₹3.60 lakh Crore, out of which Central's share is about ₹2.08 lakh Crore and remaining amount as State share. While allocating the funds under JJM to States/ UTs, 10% weightage is given to the population residing in habitations affected by chemical contaminants. Moreover, the funds provided to the States under JJM can be utilized for taking up schemes in water quality-affected areas on priority. Since, planning, implementation and commissioning of piped water supply scheme based on a safe water source may take time, purely as an interim measure, States/ UTs have been advised to install community water purification plants (CWPPs) in such habitations to provide potable water to every household at the rate of 8- 10 litre per capita per day to meet

has released ₹7,292.47 Crore to States/UTs during 2020-21.

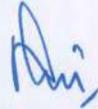
The State-wise details of fund released to States/ UTs under JJM during 2020-21 is annexed herewith as **ANNEXURE-R25**.

26. That to bring focus on potable piped water supply in Anganwadi Centres, Ashramshalas and Schools on priority, '100 Days Campaign' was launched on 02.10.2020 under JJM to provide potable piped water to every school, anganwadi centre and ashramshala for drinking and cooking purposes and tap water for hand washing and in toilets. A true copy of letter dated 01.10.2020 and 02.10.2020 from the Department of Drinking Water & Sanitation is marked and annexed herewith as **ANNEXURE-R26 & R27**.

27. It is respectfully submitted that drinking water supply is a State subject and Government of India provides financial and technical assistance to States/ UTs, which is being done diligently. It may kindly be appreciated that despite all odds because of the prevailing pandemic situation due to COVID-19, Department of Drinking Water and Sanitation, Ministry of Jal Shakti has continuously and vigorously pursued the matter with the States. All out efforts have also been made by States for implementing the water supply projects including providing safe drinking water in Arsenic-affected habitations. This Department has always fulfilled all obligations in compliance to

meetings with States, given approval for all eligible proposals under NWQSM and also made provision to utilize JJM Funds for potable water in quality affected habitations, *inter-alia*, which includes Arsenic affected habitations.

In view of the above submissions, this Hon'ble Tribunal is requested to dispose-off the matter with appropriate orders as deemed fit and proper in the interest of justice. It is further assured that D/o DWS under Ministry of Jal Shakti will continue to impress upon States to make provision of safe drinking water to remaining Arsenic-affected habitations in the country, on priority.



DEPONENT
धर्मेंद्र राय / DHARMENDAR RAI
भारत सरकार के अवर सचिव
Under Secretary to Govt. of India
पेयजल और स्वच्छता विभाग
Department of Drinking Water & Sanitation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

VERIFICATION:

Verified at New Delhi, on this the th 29th day of January, 2021 that the contents of the above Affidavit are true and correct to my best of knowledge. No part of it is false and nothing material has been concealed there from.

DEVEN CHHARMENDAR RAI
भारत सरकार के अवर सचिव
Under Secretary to Govt. of India
पेयजल और स्वच्छता विभाग
Department of Drinking Water & Sanitation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi

Through:

(ARDHENDUMAULI KUMAR PRASAD)

Advocate

Place: New Delhi.

Dated: 29.01.2021.

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 384/2019
(Earlier O.A.No.156/2015)

(With report dated 27.08.2020)

Mrs. Sunita Pandey & Anr.

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 04.08.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent(s): Mr. Pradeep Misra, Mr. Daleep Dhyani, Advocates for UPPCB
Mr. Raj Kumar, Advocate for CPCB
Mr. A.K Prasad, Advocate for MoJS

ORDER

1. The issue for consideration is the steps to deal with the problem of contamination of groundwater due to Arsenic and availability of clean drinking water in Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao and certain other districts in Uttar Pradesh and other similarly affected areas in the

country including in Assam, Bihar, Jharkhand, Karnataka, Punjab and West Bengal is the.

2. After considering the matter for more than three years, vide order dated 25.10.2018, this Tribunal undertook an extensive review on the subject and noted the gravity of situation shown by high arsenic content leading to serious diseases and environmental damage in several districts of Uttar Pradesh. 28 districts of Uttar Pradesh were identified as affected by the problem in the report prepared by the State Water Resources Agency, Uttar Pradesh. A team of the Ministry of Environment, Forest and Climate Change (MoEF&CC) found number of deaths from the diseases on account of the problem. The Ministry of Drinking Water and Sanitation took cognizance and identified mitigation measures. The Ministry of Agriculture also identified certain steps to be taken. The matter was discussed in the Parliament and a report was submitted on the subject. Uttar Pradesh Jal Nigam identified 310 village hamlets situated in 179 revenue villages of District Ballia and 165 village hamlets situated in 49 revenue villages in District Lakhimpur Kheri, where shallow ground water is found to contain Arsenic in excess of permissible limit of 0.05 mg/L, prescribed for potable water by Bureau of Indian Standards (BIS:10500).

3. It was noted that as per inputs available with the CGWB, the Arsenic is prevailing in the underground water (above 0.05 mg/L or 50 ppb) in the districts/blocks of Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao in the State of Uttar Pradesh. The well water contained Arsenic, a known carcinogen that occurs in ground water at concentrations that can

exceed the Maximum Contaminant Level (10 ppb/WHO Standard). In order to reduce Arsenic exposure, private well-owners could either rely on treated water for drinking or install in-house water treatment systems for Arsenic removal.

4. The Tribunal noted that the Inter-Ministerial Group (IMG) of the Government of India also prepared a report suggesting an action plan to mitigate Arsenic contamination and made comprehensive recommendations on the whole gamut.

5. The Tribunal noted that the matter was highlighted in news item in Hindustan Times dated 26.11.2015 under the heading “Arsenic contamination on the rise: 1 Lakh dead, 3 lakh suffering”. According to the said news item, **7.04 crore people are affected by Arsenic related diseases in 12 States and 1 lakh persons have died as per report of a Committee of Secretaries.** A Joint Inspection Report was filed before this Tribunal by the Central Pollution Control Board, MoEF&CC, CWGA and Uttar Pradesh Pollution Control Board to the effect that Arsenic Removal Units were not working properly. Heavy metals were seen in the water samples. **The Tribunal directed dismantling of hand pumps with concentration of Arsenic beyond permissible limits.**

6. The Tribunal also noted the report of the NITI Aayog published in June, 2018 on “Water Management Index” to the effect that **70% water in India is contaminated. India is at 120th number out of 122 countries in water quality index. The report mentions that the acute water crisis is being faced by 600 million people. About two lakh people die every year due to inadequate access to safe water.**

7. Accordingly, the Tribunal issued directions for remedial action including a direction to the Secretary, Ministry of Drinking Water and Water Resources to file a report compiling information from the States in terms of the order of the Tribunal.

8. The matter was thereafter considered on 11.09.2019 and 28.01.2020 in the light of feedback of Ministry of Jal Shakti (MoJS).

9. On 28.01.2020, this Tribunal noted the status and directed as follows:

“

9. An affidavit dated 13.12.2019 has been filed by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti in pursuance of the above order. However, during the hearing, the information is sought to be updated in the form of following table of Arsenic affected habitations and population as on 26.01.2020:-

State	As on 25.03.2019		As on 25.06.2019		As on 09.12.2019		As on 26.01.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
Assam	4,301	16,07,660	4,293	16,05,148	3,343	12,53,702	3,309	12,42,151
Bihar	807	12,05,934	804	12,01,715	336	5,15,474	335	5,14,396
Jharkhand	19	13,336	19	13,336	03	6,714	3	6,714
Karnataka	3	2,590	2	1,706	0	0	0	0
Punjab	652	8,28,073	660	8,36,625	646	8,22,381	644	8,20,192
Uttar Pradesh	707	5,32,507	650	4,57,893	607	4,09,918	606	4,09,180
West Bengal	9,126	93,19,930	7,544	69,93,938	6,207	55,24,893	5,304	44,50,889
Total	15,615	1,35,10,030	13,972	1,11,10,361	11,142	85,33,082	10,201	74,43,522

10. ***Learned Counsel for the Department states that the targeted date for total remediation is 31.03.2021. The table quoted above shows that there is hardly any improvement in the situation in the State of Punjab. Progress with regard to State of Uttar Pradesh, Assam and Bihar is not adequate. The problem is acute in State of West Bengal. Accountability needs to be fixed on erring officers and timelines for total remedial needs to be pre-poned to 31.12.2020 in view of serious health consequences. In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas.***
11. *Let further steps be taken at the earliest and rigorously monitored by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti. Status as on 31.03.2020 may be filed before this Tribunal by email at judicial-ngt@gov.in before the next date."*

10. In pursuance of the above, the MoJS has filed an affidavit dated 12.05.2020 mentioning the steps taken for mitigation of Arsenic. It is mentioned that targeted date of December, 2020 for remediation of Arsenic is likely to be achieved in the States of Bihar, Jharkhand and Uttar Pradesh but in State of Punjab, two habitations may go beyond December, 2020. The MoJS has filed following table giving the status of the Arsenic affected habitation as on 28.07.2020, in comparison to the situation prevailing as on 25.03.2020 and thereafter:

State	As on 25.03.2019		As on 09.12.2019		As on 26.01.2020		As on 31.03.2020		As on 28.07.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
Assam	4,301	16,07,660	3,343	12,53,702	3,309	12,42,151	2,848	10,21,118	2,522	9,70,431
Bihar	807	12,05,934	336	5,15,474	335	5,14,396	332	5,13,635	405	7,31,982
Jharkhand	19	13,336	3	6,714	3	6,714	1	353	2	7,075
Karnataka	3	2,590	-	-	-	-	-	-	-	-
Punjab	652	8,28,073	646	8,22,381	644	8,20,192	621	8,04,898	616	7,97,628
Uttar Pradesh	707	5,32,507	607	4,09,918	606	4,09,180	592	3,98,932	164	2,33,647
West Bengal	9,126	93,19,930	6,207	55,24,893	5,304	44,50,889	4,705	39,64,829	1,395	19,37,691
Total	15,615	1,35,10,030	11,142	85,33,082	10,201	74,43,522	9,099	67,03,765	5,104	46,78,454

(Source: IMIS, DDWS)

11. We are of the view that while further steps must be taken expeditiously and monitored rigorously by the MoJS, the statistics may be duly cross-checked in qualitative and quantitative process.

12. The Oversight Committee for the State of U.P., headed by Justice S.V.S Rathore, former Judge of Allahabad High Court, mentioning the measures taken for remediation and the meetings conducted by the Oversight Committee. The timeline for completing the remedial work were directed to be preponed. The recommendations of the Committee are as follows:

“Recommendations:

In view of above we recommend as follows:

1. *Jal Nigam has indicated that the remaining 164 habitations would be covered:*
 - a) *By laying down piped water supply in 44 habitations by December 2020*
 - b) *By laying down piped water supply in 45 habitations by March 2021*
 - c) *By installing 120 ARUs by December 2020.*

Since NGT has directed preponing the time lines from March 2012 to December 2020, Jal Nigam may be directed to expedite the work in the above mentioned 45 habitations so as to prepone the completion by 3 months.

2. *The work of dismantling the hand pumps in Arsenic polluted habitations has not been done. It should be completed in the next 3 month and responsibility for negligence be fixed by Chief Secretary.*
3. *Health Department may conduct a health survey in the affected areas in next 3 months and present a micro plan indicating the health hazards and their mitigation strategy to NGT in 6 months time.*
4. *The Agriculture Department may conduct a study to assess the impact of Arsenic on the food chain. They may prepare the impact assessment plan in 6 months time alongwith mitigation strategy like change in cropping pattern, modification in agricultural practices etc.*
5. *The Panchayati Raj Development may work out a plan for ensuring involvement of Panchayats in operation and*

maintenance of these projects. The funds for operation/maintenance may be permitted from the devolution grants given to Panchayats.

6. *Water Harvesting Schemes for harvesting rain water may be aggressively pursued in these villages. The State Government may make extra budgetary provisions/extra allocation in MGNREGA for Water Harvesting Schemes in these villages.*
7. *Jal Nigam may be directed to conduct an annual survey every year of the quality of drinking water in this area and the adjoining areas to assess the impact of the mitigation measures on a continuous basis.*

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of UP for necessary action. The report also be uploaded on the website of the committee."

13. The recommendations of the Committee are accepted and necessary action in terms of the said recommendations may be taken by the concerned Departments of the State of U.P which may be further monitored by the Oversight Committee and a report furnished before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

14. Further report of status as on 31.12.2020 be also furnished by the MoJS before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

A copy of this order be sent to Justice S.V.S Rathore, former Judge of Allahabad High Court, MoJS and the Chief Secretary, U.P. by email for compliance.

List for further consideration on 01.02.2021.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

August 04, 2020
Original Application No. 384/2019
(Earlier O.A.No.156/2015)
AK

NGT Matter
Most Immediate

No. WQ-11035/5/2018-WQ
Government of India,
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th floor, Pt. DeendayalAntyodaya Bhawan,
CGO Complex, New Delhi – 110 003

Dated 24 August, 2020

To

Addl. Chief Secretary/ Pri. Secretary/ Secretary,
Rural Water Supply/ PHE Department,
Govt. of Assam, Bihar, Jharkhand, Karnataka,
Punjab, Uttar Pradesh and West Bengal

Subject: OA No. 384/2019 (earlier OA No. 156 of 2015) Mrs. Sunita Pandey &Anr. v/s Union of India & Ors. regarding problem of contamination of groundwater due to Arsenic and availability of clean drinking water – regarding

Madam/ Sir,

I am directed to statethat the Department of Drinking Water & Sanitation, Ministry of Jal Shakti, Government of India had filed an affidavit before the Hon'ble National Green Tribunal (NGT) in pursuance to its order dated 28.01.2020 in OA No. 384/ 2019 (earlier OA No. 156 of 2015) Mrs. Sunita Pandey &Anr. V/s. Union of India & Ors. The mater was heard on 04th August, 2020 and Hon'ble NGT passed an order dated 04.08.2020(*copy enclosed*), directing *inter alia*as under:

- Para 11)** while further steps must be taken expeditiously and monitored rigorously by the MoJS, the statistics may be duly cross-checked in qualitative and quantitative process.
- Para 12)** The Oversight Committee for the State of U.P., headed by JusticeS.V.S. Rathore, former Judge of Allahabad High Court, mentioning the measures taken for remediation and the meetings conducted by the Oversight Committee. The timeline for completing the remedial work weredirected to be preponed.
- Para 13)** The recommendations of the Committee are accepted and necessary action in terms of the said recommendations may be taken by the concerned Departments of the State of U.P which may be furthermonitored by the Oversight Committee and a report furnished before the next date.
- Para 14)** Further report of status as on 31.12.2020 be also furnished by the MoJS before the next date.

2. Moreover, directions issued by Hon'ble NGT *vide* para (12) & (13) of aforementioned order dated 04.08.2020, are exclusively for compliance by the Government of Uttar Pradesh.

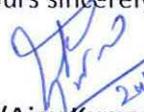
3. In compliance of the above direction of Hon'ble NGT it has been decided with the approval of competent Authority in DDDWS, Ministry of Jal Shakti that:

i.) The latest aforesaid directions of Hon'ble NGT, issued *vide* their Order dated 04.08.2020 to be noted for strict compliance by the State Government.

ii.) The State Government to ensure that timelines for providing supply of safe potable water to inhabitants of Arsenic-affected areas by or before 31.12.2020 is strictly adhered to.

4. It may also be noted that the compliance report on the above directions of Hon'ble NGT is to be submitted with latest status as on 31.12.2020 before the tribunal prior to the next date of hearing i.e. 01.02.2021, and, therefore, kindly furnish the compliance report latest by 05th January, 2021, to this Department.

Yours sincerely,


24/8/20
(Ajay Kumar)
Director (WQ)

Encl:As above

Copy to: Engineer-in-Chief/ Chief Engineer, RWS/ PHE Department, Govt.'s of Assam, Bihar, Jharkhand, Karnataka, Punjab, Uttar Pradesh and West Bengal for **information, compliance and immediate necessary action.**

Item No. 04

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 384/2019
(Earlier O.A.No.156/2015)

(With report dated 27.08.2020)

Mrs. Sunita Pandey & Anr.

Applicant(s)

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 04.08.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S. P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

Respondent(s): Mr. Pradeep Misra, Mr. Daleep Dhyani, Advocates for UPPCB
Mr. Raj Kumar, Advocate for CPCB
Mr. A.K Prasad, Advocate for MoJS

ORDER

1. The issue for consideration is the steps to deal with the problem of contamination of groundwater due to Arsenic and availability of clean drinking water in Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao and certain other districts in Uttar Pradesh and other similarly affected areas in the

country including in Assam, Bihar, Jharkhand, Karnataka, Punjab and West Bengal is the.

2. After considering the matter for more than three years, vide order dated 25.10.2018, this Tribunal undertook an extensive review on the subject and noted the gravity of situation shown by high arsenic content leading to serious diseases and environmental damage in several districts of Uttar Pradesh. 28 districts of Uttar Pradesh were identified as affected by the problem in the report prepared by the State Water Resources Agency, Uttar Pradesh. A team of the Ministry of Environment, Forest and Climate Change (MoEF&CC) found number of deaths from the diseases on account of the problem. The Ministry of Drinking Water and Sanitation took cognizance and identified mitigation measures. The Ministry of Agriculture also identified certain steps to be taken. The matter was discussed in the Parliament and a report was submitted on the subject. Uttar Pradesh Jal Nigam identified 310 village hamlets situated in 179 revenue villages of District Ballia and 165 village hamlets situated in 49 revenue villages in District Lakhimpur Kheri, where shallow ground water is found to contain Arsenic in excess of permissible limit of 0.05 mg/L, prescribed for potable water by Bureau of Indian Standards (BIS:10500).

3. It was noted that as per inputs available with the CGWB, the Arsenic is prevailing in the underground water (above 0.05 mg/L or 50 ppb) in the districts/blocks of Bahraich, Ballia, Balrampur, Bareilly, Basti, Bijnor, Chandauli, Ghazipur, Gonda, Ghorakpur, Lakhimpur Kheri, Meerut, Mirzapur, Muradabad, Rai Bareilly, Santkabirnagar, Shajahanpur, Siddharthnagar, Sant Ravidas Nagar and Unnao in the State of Uttar Pradesh. The well water contained Arsenic, a known carcinogen that occurs in ground water at concentrations that can

exceed the Maximum Contaminant Level (10 ppb/WHO Standard). In order to reduce Arsenic exposure, private well-owners could either rely on treated water for drinking or install in-house water treatment systems for Arsenic removal.

4. The Tribunal noted that the Inter-Ministerial Group (IMG) of the Government of India also prepared a report suggesting an action plan to mitigate Arsenic contamination and made comprehensive recommendations on the whole gamut.

5. The Tribunal noted that the matter was highlighted in news item in Hindustan Times dated 26.11.2015 under the heading “Arsenic contamination on the rise: 1 Lakh dead, 3 lakh suffering”. According to the said news item, **7.04 crore people are affected by Arsenic related diseases in 12 States and 1 lakh persons have died as per report of a Committee of Secretaries.** A Joint Inspection Report was filed before this Tribunal by the Central Pollution Control Board, MoEF&CC, CWGA and Uttar Pradesh Pollution Control Board to the effect that Arsenic Removal Units were not working properly. Heavy metals were seen in the water samples. **The Tribunal directed dismantling of hand pumps with concentration of Arsenic beyond permissible limits.**

6. The Tribunal also noted the report of the NITI Aayog published in June, 2018 on “Water Management Index” to the effect that **70% water in India is contaminated. India is at 120th number out of 122 countries in water quality index. The report mentions that the acute water crisis is being faced by 600 million people. About two lakh people die every year due to inadequate access to safe water.**

7. Accordingly, the Tribunal issued directions for remedial action including a direction to the Secretary, Ministry of Drinking Water and Water Resources to file a report compiling information from the States in terms of the order of the Tribunal.

8. The matter was thereafter considered on 11.09.2019 and 28.01.2020 in the light of feedback of Ministry of Jal Shakti (MoJS).

9. On 28.01.2020, this Tribunal noted the status and directed as follows:

“

9. An affidavit dated 13.12.2019 has been filed by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti in pursuance of the above order. However, during the hearing, the information is sought to be updated in the form of following table of Arsenic affected habitations and population as on 26.01.2020:-

State	As on 25.03.2019		As on 25.06.2019		As on 09.12.2019		As on 26.01.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
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Punjab	652	8,28,073	660	8,36,625	646	8,22,381	644	8,20,192
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Total	15,615	1,35,10,030	13,972	1,11,10,361	11,142	85,33,082	10,201	74,43,522

10. *Learned Counsel for the Department states that the targeted date for total remediation is 31.03.2021. **The table quoted above shows that there is hardly any improvement in the situation in the State of Punjab. Progress with regard to State of Uttar Pradesh, Assam and Bihar is not adequate. The problem is acute in State of West Bengal. Accountability needs to be fixed on erring officers and timelines for total remedial needs to be pre-poned to 31.12.2020 in view of serious health consequences. In the interim period, alternate arrangements need to be made for the supply of safe potable water to inhabitants of affected areas.***
11. *Let further steps be taken at the earliest and rigorously monitored by the Department of Drinking Water and Sanitation, Ministry of Jal Shakti. Status as on 31.03.2020 may be filed before this Tribunal by email at judicial-ngt@gov.in before the next date.”*

10. In pursuance of the above, the MoJS has filed an affidavit dated 12.05.2020 mentioning the steps taken for mitigation of Arsenic. It is mentioned that targeted date of December, 2020 for remediation of Arsenic is likely to be achieved in the States of Bihar, Jharkhand and Uttar Pradesh but in State of Punjab, two habitations may go beyond December, 2020. The MoJS has filed following table giving the status of the Arsenic affected habitation as on 28.07.2020, in comparison to the situation prevailing as on 25.03.2020 and thereafter:

State	As on 25.03.2019		As on 09.12.2019		As on 26.01.2020		As on 31.03.2020		As on 28.07.2020	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
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Jharkhand	19	13,336	3	6,714	3	6,714	1	353	2	7,075
Karnataka	3	2,590	-	-	-	-	-	-	-	-
Punjab	652	8,28,073	646	8,22,381	644	8,20,192	621	8,04,898	616	7,97,628
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(Source: IMIS, DDWS)

11. We are of the view that while further steps must be taken expeditiously and monitored rigorously by the MoJS, the statistics may be duly cross-checked in qualitative and quantitative process.

12. The Oversight Committee for the State of U.P., headed by Justice S.V.S Rathore, former Judge of Allahabad High Court, mentioning the measures taken for remediation and the meetings conducted by the Oversight Committee. The timeline for completing the remedial work were directed to be preponed. The recommendations of the Committee are as follows:

“Recommendations:

In view of above we recommend as follows:

1. *Jal Nigam has indicated that the remaining 164 habitations would be covered:*
 - a) *By laying down piped water supply in 44 habitations by December 2020*
 - b) *By laying down piped water supply in 45 habitations by March 2021*
 - c) *By installing 120 ARUs by December 2020.*

Since NGT has directed preponing the time lines from March 2012 to December 2020, Jal Nigam may be directed to expedite the work in the above mentioned 45 habitations so as to prepone the completion by 3 months.

2. *The work of dismantling the hand pumps in Arsenic polluted habitations has not been done. It should be completed in the next 3 month and responsibility for negligence be fixed by Chief Secretary.*
3. *Health Department may conduct a health survey in the affected areas in next 3 months and present a micro plan indicating the health hazards and their mitigation strategy to NGT in 6 months time.*
4. *The Agriculture Department may conduct a study to assess the impact of Arsenic on the food chain. They may prepare the impact assessment plan in 6 months time alongwith mitigation strategy like change in cropping pattern, modification in agricultural practices etc.*
5. *The Panchayati Raj Development may work out a plan for ensuring involvement of Panchayats in operation and*

maintenance of these projects. The funds for operation/maintenance may be permitted from the devolution grants given to Panchayats.

6. *Water Harvesting Schemes for harvesting rain water may be aggressively pursued in these villages. The State Government may make extra budgetary provisions/extra allocation in MGNREGA for Water Harvesting Schemes in these villages.*
7. *Jal Nigam may be directed to conduct an annual survey every year of the quality of drinking water in this area and the adjoining areas to assess the impact of the mitigation measures on a continuous basis.*

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of UP for necessary action. The report also be uploaded on the website of the committee."

13. The recommendations of the Committee are accepted and necessary action in terms of the said recommendations may be taken by the concerned Departments of the State of U.P which may be further monitored by the Oversight Committee and a report furnished before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

14. Further report of status as on 31.12.2020 be also furnished by the MoJS before the next date by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.

A copy of this order be sent to Justice S.V.S Rathore, former Judge of Allahabad High Court, MoJS and the Chief Secretary, U.P. by email for compliance.

List for further consideration on 01.02.2021.

Adarsh Kumar Goel, CP

S. P. Wangdi, JM

Dr. Nagin Nanda, EM

August 04, 2020
Original Application No. 384/2019
(Earlier O.A.No.156/2015)
AK

No. WQ-11021/7/2016-WQ-Part(I)
Ministry of Jal Shakti
Dept. of Drinking Water & Sanitation
(National Jal Jeevan Mission)

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 31 August, 2020

To
The Secretary,
Public Health Engineering Department,
Assam.

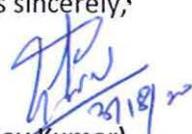
Subject: Providing potable water in all Arsenic/Fluoride-affected habitations-expeditious completion of projects under NWQSM-regarding.

Sir,

Kindly refer to this Department's letter of even number dated 19.06.2020 and discussion held during meeting through VC on 07.07.2020, wherein it was requested to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/ Fluoride-affected habitations through permanent measures/ short-term measures by December, 2020.

2. As reported by the State Government, out of total NWQSM identified 3,881 Arsenic/ Fluoride-affected habitations, 1,757 habitations have been covered through Central schemes/ State funded schemes/ improvement in quality of water and 2,124 habitations are yet to be covered. The ongoing/ planned works for coverage of these left out habitations needs to be expedited as only 4 months are left to complete the projects under implementation for providing safe drinking water to all Arsenic/Fluoride-affected habitations. The district-wise details of Arsenic/Fluoride-affected habitations identified under NWQSM, which are yet to be covered is at Annexure.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Encl: As above

Copy to:
The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, Assam

District-wise status of NWQSM identified Arsenic/ Fluoride-affected habitations

Arsenic-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Baksha	821	676
2.	Barpeta	458	162
3.	Bongaigaon	7	0
4.	Cachar	5	0
5.	Darrang	238	15
6.	Dhemaji	70	49
7.	Dhubri	260	6
8.	Goalpara	4	0
9.	Golaghat	119	96
10.	Jorhat	959	464
11.	Kamrup	2	0
12.	Kokrajhar	10	4
13.	Lakhimpur	1	1
14.	Morigaon	2	0
15.	Nagaon	2	0
16.	Nalbari	752	630
17.	Sivasagar	8	0
18.	Sonitpur	8	0
Total		3726	2103

Fluoride-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Barpeta	1	0
2.	Dhubri	93	0
3.	Kamrup	3	0
4.	KarbiAnglong	6	0
5.	Karimganj	12	8
6.	Nagaon	1	1
7.	Nalbari	17	12
8.	Udalguri	22	0
Total		155	21

No. WQ-11021/7/2016-WQ – Part(I)
Ministry of Jal Shakti
Dept. of Drinking Water & Sanitation
(National Jal Jeevan Mission)

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 31 August, 2020

To
The Secretary,
Public Health Engineering Department,
Bihar.

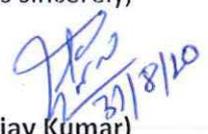
Subject: Providing potable water in all Arsenic/Fluoride-affected habitations-expeditious completion of projects under NWQSM-regarding.

Sir,

Kindly refer to this Department's letter of even number dated 19.06.2020 and discussion held during meeting through VC on 07.07.2020, wherein it was requested to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/ Fluoride-affected habitations through permanent measures/ short-term measures by December, 2020.

2. As reported by the State Government, out of total NWQSM identified 2,120 Arsenic/ Fluoride-affected habitations, 1,651 habitations have been covered through Central schemes/ State funded schemes/ improvement in quality of water and 469 habitations are yet to be covered. The ongoing/ planned works for coverage of these left out habitations needs to be expedited as only 4 months are left to complete the projects. under implementation for providing safe drinking water to all Arsenic/Fluoride-affected habitations. The district-wise details of Arsenic/Fluoride-affected habitations identified under NWQSM, which are yet to be covered is at Annexure.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Encl: As above

Copy to:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, Bihar

Annexure

District-wise status of NWQSM identified Arsenic/ Fluoride-affected habitations

Arsenic-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Begusarai	164	35
2.	Bhagalpur	149	31
3.	Bhojpur	50	0
4.	Buxar	71	2
5.	Darbhanga	39	7
6.	Gaya	2	0
7.	Katihar	8	1
8.	Khagaria	45	11
9.	Lakhisarai	58	33
10.	Munger	79	0
11.	Nawada	1	0
12.	PashchimChamparan	1	0
13.	Patna	3	0
14.	Samastipur	186	10
15.	Saran	20	0
16.	Sitamarhi	8	0
17.	Vaishali	193	40
Total		1077	170

Fluoride-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Araria	4	0
2.	Aurangabad	34	0
3.	Banka	249	102
4.	Bhagalpur	4	0
5.	Gaya	109	3
6.	Jamui	80	17
7.	Kaimur (bhabua)	63	0
8.	Munger	19	0
9.	Nalanda	130	2
10.	Nawada	109	8
11.	Rohtas	127	113
12.	Sheikhpura	115	54
Total		1043	299

No. WQ-11021/7/2016-WQ – Part(I)
Ministry of Jal Shakti
Dept. of Drinking Water & Sanitation
(National Jal Jeevan Mission)

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 31 August, 2020

To
The Secretary,
Drinking Water & Sanitation Department,
Jharkhand.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations-expeditious completion of projects under NWQSM-regarding.

Sir,

Kindly refer to this Department's letter of even number dated 19.06.2020 and discussion held during meeting through VC on 07.07.2020, wherein it was requested to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/ Fluoride-affected habitations through permanent measures/ short-term measures by December, 2020.

2. As reported by the State Government, out of total NWQSM identified 1128 Arsenic/ Fluoride-affected habitations, 1088 habitations have been covered through Central schemes/ State funded schemes/ improvement in quality of water and 40 habitations are yet to be covered. The ongoing/ planned works for coverage of these left out habitations needs to be expedited as only 4 months are left to complete the projects under implementation for providing safe drinking water to all Arsenic/Fluoride-affected habitations. The district-wise details of Arsenic/Fluoride-affected habitations identified under NWQSM, which are yet to be covered is at Annexure.

Yours sincerely,



(Ajay Kumar)
Director (WQ)

Encl: As above

Copy to:

The Engineer-in-Chief/Chief Engineer, Drinking Water & Sanitation Department, Jharkhand

District-wise status of NWQSM identified Arsenic/ Fluoride-affected habitations

Arsenic-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Garhwa	1	0
2.	Giridih	10	0
3.	Godda	16	0
4.	Hazaribag	1	0
5.	Jamtara	1	0
6.	Pakur	2	0
7.	Palamu	1	0
8.	Ranchi	1	0
9.	Sahibganj	97	1
Total		130	1

Fluoride-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Bokaro	9	0
2.	Chatra	15	2
3.	Deoghar	6	0
4.	Dhanbad	17	3
5.	Dumka	6	0
6.	Garhwa	393	0
7.	Giridih	22	0
8.	Godda	13	0
9.	Gumla	4	0
10.	Hazaribag	89	30
11.	Jamtara	30	3
12.	Khuti	1	0
13.	Koderma	2	0
14.	Latehar	3	0
15.	Lohardaga	1	0
16.	Pakur	59	1
17.	Palamu	130	0
18.	PaschimSinghbhum	3	0
19.	Ramgarh	33	0
20.	Ranchi	113	0
21.	Sahibganj	34	0
22.	Sareikela And Kharsawan	5	0
23.	Simdega	10	0
Total		998	39

No. WQ-11021/7/2016-WQ – Part(I)
Ministry of Jal Shakti
Dept. of Drinking Water & Sanitation
(National Jal Jeevan Mission)

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 31 August, 2020

To
The Principal Secretary
Water Supply & Sanitation Department,
Punjab

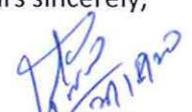
Subject: Providing potable water in all Arsenic/Fluoride-affected habitations-expeditious completion of projects under NWQSM-regarding.

Madam,

Kindly refer to this Department's letter of even number dated 19.06.2020 and discussion held during meeting through VC on 07.07.2020, wherein it was requested to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/ Fluoride-affected habitations through permanent measures/ short-term measures by December, 2020.

2. As reported by the State Government, out of total NWQSM identified 777 Arsenic/ Fluoride-affected habitations, 451 habitations have been covered through Central schemes/ State funded schemes/ improvement in quality of water and 326 habitations are yet to be covered. The ongoing/ planned works for coverage of these left out habitations needs to be expedited as only 4 months are left to complete the projects under implementation for providing safe drinking water to all Arsenic/Fluoride-affected habitations. The district-wise details of Arsenic/Fluoride-affected habitations identified under NWQSM, which are yet to be covered is at Annexure.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Encl: As above

Copy to:
The Engineer-in-Chief/Chief Engineer, PHED, Government of Punjab.

District-wise status of NWQSM identified Arsenic/ Fluoride-affected habitations

Arsenic-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Amritsar	237	110
2.	Bathinda	1	0
3.	Fatehgarh Sahib	1	1
4.	Fazilka	3	2
5.	Firozpur	15	7
6.	Gurdaspur	86	44
7.	Hoshiarpur	13	7
8.	Kapurthala	1	0
9.	Ludhiana	1	1
10.	Mansa	1	0
11.	Patiala	13	12
12.	Rupnagar	38	10
13.	S A S Nagar	4	2
14.	Tarn Taran	78	40
Total		492	236

Fluoride-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Amritsar	2	0
2.	Barnala	3	0
3.	Bathinda	2	0
4.	Fatehgarh Sahib	23	2
5.	Fazilka	10	3
6.	Firozpur	7	0
7.	Gurdaspur	3	0
8.	Hoshiarpur	3	0
9.	Kapurthala	1	0
10.	Ludhiana	5	0
11.	Mansa	8	0
12.	Moga	1	0
13.	Pathankot	2	0
14.	Patiala	174	81
15.	S A S Nagar	9	0
16.	Sangrur	27	2
17.	Tarn Taran	5	2
Total		285	90

No. WQ-11021/7/2016-WQ – Part(I)
Ministry of Jal Shakti
Dept. of Drinking Water & Sanitation
(National Jal Jeevan Mission)

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 31 August, 2020

To
The Principal Secretary,
Rural Development Department,
Uttar Pradesh.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations-expeditious completion of projects under NWQSM-regarding.

Sir,

Kindly refer to this Department's letter of even number dated 19.06.2020 and discussion held during meeting through VC on 07.07.2020, wherein it was requested to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/ Fluoride-affected habitations through permanent measures/ short-term measures by December, 2020.

2. As reported by the State Government, out of total NWQSM identified 462 Arsenic/ Fluoride-affected habitations, 315 habitations have been covered through Central schemes/ State funded schemes/ improvement in quality of water and 147 habitations are yet to be covered. The ongoing/ planned works for coverage of these left out habitations needs to be expedited as only 4 months are left to complete the projects under implementation for providing safe drinking water to all Arsenic/Fluoride-affected habitations. The district-wise details of Arsenic/Fluoride-affected habitations identified under NWQSM, which are yet to be covered is at **Annexure**.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Encl: As above

Copy to:

The Engineer-in-Chief/Chief Engineer, Rural Development Department, Uttar Pradesh

District-wise status of NWQSM identified Arsenic/ Fluoride-affected habitations

Arsenic-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Ambedkar Nagar	10	0
2.	Azamgarh	2	2
3.	Bahraich	48	0
4.	Ballia	112	57
5.	Basti	7	7
6.	Deoria	8	4
7.	Gorakhpur	8	0
8.	Kushi Nagar	19	16
9.	LakhimpurKheri	23	2
10.	Lucknow	1	1
11.	Maharajganj	3	3
12.	Mau	8	0
13.	Sambhal	1	1
14.	SantKabeer Nagar	6	0
15.	Siddharth Nagar	5	2
16.	Sonbhadra	1	0
Total		262	95

Fluoride-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Agra	10	3
2.	Ambedkar Nagar	7	1
3.	Azamgarh	5	5
4.	Baghpat	3	3
5.	Ballia	2	1
6.	Basti	2	2
7.	Bulandshahr	5	5
8.	Chitrakoot	2	2
9.	Deoria	1	0
10.	Etah	2	0
11.	Farrukhabad	3	0
12.	Ghaziabad	4	0
13.	Ghazipur	30	17
14.	Gorakhpur	1	0
15.	Hapur	5	0
16.	Jhansi	14	2
17.	Kanpur Dehat	5	0
18.	LakhimpurKheri	5	0
19.	Mahoba	1	0
20.	Mau	5	0
21.	Pilibhit	2	2
22.	Prayagraj	4	2
23.	Rae Bareli	1	0
24.	Siddharth Nagar	4	0
25.	Sonbhadra	61	6
26.	Sultanpur	1	0
27.	Unnao	4	0
28.	Varanasi	11	1
Total		200	52

No. WQ-11021/7/2016-WQ – Part(I)
Ministry of Jal Shakti
Dept. of Drinking Water & Sanitation
(National Jal Jeevan Mission)

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 31 August, 2020

To
The Additional Chief Secretary,
Public Health Engineering Department,
West Bengal.

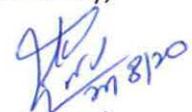
Subject: Providing potable water in all Arsenic/Fluoride-affected habitations-expeditious completion of projects under NWQSM-regarding.

Sir,

Kindly refer to this Department's letter of even number dated 19.06.2020 and discussion held during meeting through VC on 07.07.2020, wherein it was requested to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/ Fluoride-affected habitations through permanent measures/ short-term measures by December, 2020.

2. As reported by the State Government, out of total NWQSM identified 9,112 Arsenic/ Fluoride-affected habitations, 8,720 habitations have been covered through Central schemes/ State funded schemes/ improvement in quality of water and 392 habitations are yet to be covered. The ongoing/ planned works for coverage of these left out habitations needs to be expedited as only 4 months are left to complete the projects under implementation for providing safe drinking water to all Arsenic/Fluoride-affected habitations. The district-wise details of Arsenic/Fluoride-affected habitations identified under NWQSM, which are yet to be covered is at Annexure.

Yours sincerely,


(Ajay Kumar)

Director (WQ)

Encl: As above

Copy to:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, West Bengal

District-wise status of NWQSM identified Arsenic/ Fluoride-affected habitations

Arsenic-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Bankura	1	0
2.	Bardhaman	142	9
3.	Hooghly	178	5
4.	Howrah	1	0
5.	Maldah	836	11
6.	Murshidabad	1439	153
7.	Nadia	2448	65
8.	North 24 Paraganas	2699	61
9.	South 24 Paraganas	322	5
Total		8066	309

Fluoride-Affected habitations			
Sr. no.	Name of District	Total NWQSM identified Habitations	Yet to be Covered habitations
1.	Bankura	43	0
2.	Birbhum	51	4
3.	DakshinDinajpur	701	52
4.	Maldah	4	0
5.	Purulia	229	27
6.	Uttar Dinajpur	18	0
Total		1046	83

No. WQ-11031/6/2017-WQ
Government of India
Ministry of Jal Shakti
Department of Drinking Water and Sanitation
National Jal Jeevan Mission

8th Floor, Pt. DeendayalAntyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.

Dated: 16 October, 2020

To
Additional Chief Secretary/ Principal Secretary/ Secretary-in-charge
Rural Water Supply/Public Health Engineering,
Andhra Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Jharkhand, Karnataka, Kerala,
Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Uttar Pradesh and West Bengal

Subject: Minutes of the meeting held through Video Conference on 01st October, 2020 –
Regarding

Sir/Madam,

I am directed to forward herewith the Minutes of meeting held through Video Conference on 01st October, 2020 at 03:00 PM by Director(WQ), DDWS, to review the physical progress of coverage of Arsenic/ Fluoride-affected habitations under NWQSM and other than NWQSM, for kind information and necessary action by all the concerned.

Encl: as above

Yours sincerely



(Dharmendar Rai)

Under Secretary to the Government of India

Copy for information and further necessary action:

The Engineer-in-Chief/Chief Engineer in-charge

Rural Water Supply/ PHE Department,

Andhra Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Jharkhand, Karnataka, Kerala,
Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Telangana, Uttar Pradesh
and West Bengal

N.o.O.:

1. Director(WQ)/ AA(SR)
2. All Consultants (WQ division)

No. WQ-11031/6/2017-WQ

भारत सरकार
जल शक्ति मंत्रालय
पेयजल एवं स्वच्छता विभाग
राष्ट्रीय जल जीवन मिशन

आठवाँ तल, पं. दीनदयाल अंतयोदय भवन
सी.जी.ओ. कॉम्प्लेक्स, लोधी रोड़
नई दिल्ली - 110003
दिनांक : 16 अक्टूबर, 2020

सेवा में,

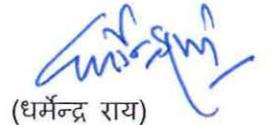
अतिरिक्त मुख्य सचिव/ प्रमुख सचिव/ सचिव,
प्रभारी, ग्रामीण जल आपूर्ति/ जन स्वास्थ्य एवं अभियांत्रिकी विभाग,
आंध्र प्रदेश, असम, बिहार, छत्तीसगढ़, हरियाणा, झारखंड, कर्णाटक, केरल, मध्य प्रदेश, महाराष्ट्र,
ओड़िशा, पंजाब, राजस्थान, उत्तर प्रदेश और पश्चिम बंगाल

विषय: वीडियो कॉन्फ्रेंस के माध्यम से दिनांक 01 अक्टूबर, 2020, 3:00 PM, को आयोजित की गई बैठक के कार्यवृत्त के संबंध में।

महोदया/ महोदय,

NWQSM के अंतर्गत एवं NWQSM के अलावा वाली सभी आर्सेनिक / फ्लोराइड प्रभावित बस्तियों के कवरेज की कार्य प्रगति की समीक्षा के लिए निदेशक (जल गुणवत्ता) द्वारा वीडियो कॉन्फ्रेंस के माध्यम से दिनांक 01 अक्टूबर, 2020, 3:00 PM, को आयोजित की गई बैठक के कार्यवृत्त, सूचना एवं आवश्यक कार्रवाई हेतु अग्रेषित करने का मुझे निदेश हुआ है।

भवदीय



(धर्मन्द्र राय)

अवर सचिव (जल गुणवत्ता)

संलग्न: यथोक्त

प्रति, जानकारी एवं आवश्यक कार्रवाई हेतु:

इंजीनियर-इन-चीफ/ मुख्य अभियंता, प्रभारी, ग्रामीण जल आपूर्ति/ जन स्वास्थ्य एवं अभियांत्रिकी विभाग,
आंध्र प्रदेश, असम, बिहार, छत्तीसगढ़, हरियाणा, झारखंड, कर्णाटक, केरल, मध्य प्रदेश, महाराष्ट्र, ओड़िशा,
पंजाब, राजस्थान, उत्तर प्रदेश और पश्चिम बंगाल |

Minutes of the meeting held through Video Conference on 01st October, 2020 at 3:00 PM onward to review physical progress of coverage of Arsenic/Fluoride-affected habitations under NWQSM and other than NWQSM

Director(WQ), DDWS held a meeting through video conference on 01st October, 2020 with Engineer-in-Chief/ Chief Engineer of Rural Water Supply/ Public Health Engineering Department of NWQSM States (except Telangana). Representatives from Chhattisgarh, Odisha and West Bengal did not participate in the meeting.

2. At the outset, Director (WQ) welcomed the participants and briefed about the agenda of the meeting. Then, he presented the State-wise status of coverage of Arsenic/Fluoride-affected habitations as reported in IMIS as on 01.10.2020 (annexed). Thereafter, Director (WQ) taken up State-wise discussion regarding status of coverage of arsenic/Fluoride affected habitations and coverage plan of affected habitations. The State-wise detail of coverage plan as furnished by State representative is as under:

- i.) **Assam:** Regarding 1804 Arsenic-affected and 29 Fluoride-affected habitations, State informed that 1723 Arsenic-affected habitations are being covered under NWQSM and work will be awarded by 15th October, 2020 and State informed that all 1804 arsenic-affected habitations will be covered by December, 2020. Regarding 29 Fluoride-affected habitations; State informed that 17 habitations will be covered through PWS and the remaining 12 through CWPP by December, 2020.
- ii.) **Bihar:** Regarding 405 Arsenic-affected habitations and 861 Fluoride-affected habitations, State informed that 97 Arsenic-affected and 224 Fluoride-affected habitations have already been covered under NWQSM. In 73 Arsenic-affected and 75 Fluoride-affected habitations work is in progress under NWQSM and will be completed by November, 2020. In all the remaining 235 Arsenic-affected and 562 Fluoride-affected other than NWQSM habitations work is in progress and will be completed by December, 2020.
- iii.) **Jharkhand:** Regarding two uncovered Arsenic-affected habitations, State informed that to provide safe drinking water to 1 arsenic-affected habitation under NWQSM, tender has been published and efforts will be made to complete the work by December, 2020. State also informed that for 1 arsenic -affected habitation (Other than NWQSM), work is in progress and will be completed by December, 2020. Regarding 62 Fluoride-affected habitations, State informed that work is in progress in all the habitations and will be completed by December, 2020.
- iv.) **Punjab** State has awarded surface water project for all remaining NWQSM habitation and work will be completed by December, 2022. Regarding 614 uncovered Arsenic-affected habitations, State has planned short term measures through AIRP, CWPP and purifier. work in 188 habitations will be completed by 15.01.2020 and in 426 habitations by 30.04.2020. Regarding 211 uncovered Fluoride-affected habitations, State informed that that all the habitations will be covered by short term measures by March, 2021. State was requested to expedite the work and to make concerted efforts so as to ensure that all Arsenic-affected habitations are provided with safe drinking water by 31st December, 2020 in compliance with directions of Hon'ble NGT.

- v.) **Uttar Pradesh:** Regarding 164 Arsenic affected habitations, state informed that 45 habitations are already covered through PWS. 20 habitations will be covered through PWS by December, 2020. Remaining 99 Arsenic affected habitations will also be provided with safe drinking water through ARU by December, 2020. Regarding 72 uncovered Fluoride-affected habitations, State informed that 22 habitations are planned through PWS out of which 12 habitations are already covered and the remaining 10 habitations will be covered by December, 2020. CWPPs are planned for 50 remaining habitations, for which work has already been awarded, and will be completed by December, 2020. State was requested to update the Status in IMIS.
- vi.) **Andhra Pradesh:** Regarding 105 uncovered Fluoride-affected habitations, State informed that 38 habitations are already covered and the remaining 67 will be covered by November, 2020.
- vii.) **Haryana:** Regarding 33 uncovered Fluoride-affected habitations, State informed that one habitation is already covered and for remaining habitations work is in progress and 07 habitations will be covered by December, 2020 and the remaining 25 habitations by March, 2021.
- viii.) **Karnataka:** Regarding 176 uncovered Fluoride-affected habitations, State informed that one habitation is to be deleted and in all the remaining 175 habitations, safe drinking water has already been provided through pipe line extension, WPP and other means. State was requested to update status of all these habitations on IMIS on priority.
- ix.) **Kerala:** Regarding 14 uncovered Fluoride-affected habitations, State informed that one habitation will be covered by December, 2020 and 02 habitations will be covered by March, 2021 through PWS. In the remaining 11 habitations, State is planning CWPPs.
- x.) **Madhya Pradesh:** Regarding 276 uncovered Fluoride-affected other than NWQSM habitations, State informed that YDU is still in progress in the State and after YDU there will be only 197 uncovered Fluoride-affected habitations. The State planned 130 CWPPs and 67 PWS schemes for covering these habitations. Work for CWPPs in 128 habitations has already been awarded and the remaining 69 habitations work is at DPR preparation stage. However, State informed that all works will be completed by December, 2020.
- xi.) **Maharashtra:** Regarding 26 uncovered Fluoride-affected habitations, State informed that 15 habitations will be covered by December, 2020 and 02 habitations will be covered by March, 2021. The remaining 09 habitations are planned to be covered through regional schemes and may go beyond March, 2021. However, in these 09 habitations 10-20 lpcd of safe drinking water is being provided by other means.
- xii.) **Rajasthan:** Regarding 2,580 uncovered Fluoride-affected habitations, State informed that 921 habitations were earlier covered and showing uncovered, status will be checked and updated on IMIS shortly. Out of 1,006 Fluoride-affected habitations under NWQSM, work is in progress in 781 NWQSM habitations, which will be

completed by December, 2020. Tendering work is in progress for the balance 225 NWQSM habitations for covering 111 habitations through RO and 114 habitations through extension of pipeline and work will be completed by February, 2021. For the remaining 653 other than NWQSM habitations, State informed that work is in progress in 579 habitations and extension of pipeline is planned in remaining 74 habitations. Except 58 habitations, all remaining other than NWQSM habitations will be covered by December, 2020. State was requested to prepone the time lines and to make efforts to cover all fluoride-affected habitations by December,2020.

6. While concluding, Director (WQ) requested all States to put all efforts to cover all Arsenic/Fluoride-affected habitation by December,2020.At the same time, he reminded about Hon'ble NGT order dated 04.08.2020 in O. A. No.384/2019(Earlier O.A.No.156/2015) directing to furnish report with status of coverage of all Arsenic-affected habitations as on 31.12.2020by first week of January,2021. At last, he requested states to update the status of all covered habitations, as informed during the meeting, and ensure updation of work progress on IMIS on daily basis.

Coverage Status of Arsenic affected habitations as on 01.10.2020

S.No.	Name of State	No of habs yet to be provided with safe drinking water (PWS/CWPP)	Habs earmarked under NWQSM		Habs other than NWQSM Earmarked		Total Habs. Yet to be Planned
			Being Covered	Yet to be Planned	Being Covered	Yet to be Planned	
1.	Assam	1804	1723	0	21	60	60
2.	Bihar	405	167	3	222	13	16
3.	Jharkhand	2	1	0	1	0	0
4.	Punjab	614	234	1	157	222	223
5.	Uttar Pradesh	164	89	6	11	58	64
6.	West Bengal	1394	249	60	291	794	854
Total		4383	2463	70	703	1147	1217

Source: IMIS, DDWS

Coverage Status of Fluoride affected habitations as on 01.10.2020

S.No.	State	No of habs yet to be provided with safe drinking water (PWS/CWPP)	Habs earmarked under NWQSM		Habs other than NWQSM Earmarked		Total Habs. Yet to be Planned
			Being Covered	Yet to be Planned	Being Covered	Yet to be Planned	
1.	Andhra Pradesh	105	28	2	45	30	32
2.	Assam	29	17	0	2	10	10
3.	Bihar	861	299	0	518	44	44
4.	Chhattisgarh	154	2	0	12	140	140
5.	Haryana	33	30	3	0	0	3
6.	Jammu & Kashmir	2	0	0	2	0	0
7.	Jharkhand	62	37	0	21	4	4
8.	Karnataka	176	0	0	98	78	78
9.	Kerala	14	4	10	0	0	10
10.	Madhya Pradesh	276	0	0	18	258	258
11.	Maharashtra	26	7	0	13	6	6
12.	Odisha	69	1	0	4	64	64
13.	Punjab	211	90	0	87	34	34
14.	Rajasthan	2580	888	118	839	735	853
15.	Tamil Nadu	236	0	0	4	232	232
16.	Uttar Pradesh	72	49	3	6	14	17
17.	West Bengal	171	82	1	47	41	42
Total		5077	1534	137	1716	1690	1827

Source: IMIS, DDWS

No. W-11011/26/2020-JJM.II
Government of India
Ministry of Jal Shakti
Department of Drinking Water and Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi - 110 003
Dated: 21st October, 2020

To,

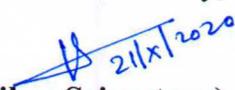
Addl. Chief Secretary,
Public Health Engineering Department,
Govt. of Assam.

Subject: Minutes of review meeting held on 09.10.2020 – reg.

Sir,

Please find enclosed herewith, copy of minutes of meeting held on 09.10.2020 under the Chairmanship of Secretary (DDWS) to review the implementation of JJM in Assam, for information and necessary action.

Yours faithfully,


(Vikas Srivastava)

Under Secretary to GoI
e-mail: vikas.sri@nic.in

Encl: As above.

Copy for information to:

1. O/o Secretary, DDWS.
2. O/o AS & MD (JJM), DDWS

**Department of Drinking Water & Sanitation
National Jal Jeevan Mission**

Implementation of Jal Jeevan Mission in Assam: minutes of the mid-term review meeting held on 09.10.2020

The mid-term review meeting with the Government of Assam was held through VC on 09.10.2020 at 10.30 AM to review the implementation of Jal Jeevan Mission in the State. The meeting was chaired by the Secretary, DDWS. The list of participants is annexed.

2. In his opening remarks, Secretary, DDWS explained the purpose of the meeting is to expedite the implementation of Jal Jeevan Mission in Assam and said that it is important to understand the challenges being faced by the State so that corrective measures could be taken in time to achieve the goal of the mission. He mentioned that the State must achieve targets in a time-bound manner. He also added that State must focus on functionality and efforts be made to achieve saturation of villages having existing PWS systems. Further, State may accelerate pace of fund utilization and top priority may be accorded to source sustainability in convergence with other programmes viz. MGNREGA, 15th FC Grants to PRIs, other State Govt. schemes, preparation of Village Action Plans, constitution and empowerment of VWSCs/ Paani Samiti, skilling, training, engagement of ISAs, IEC campaign, etc.

3. Secretary, DDWS also asked the State to provide piped water supply to all Schools, anganwadi centres and ashrams including those in private buildings under the recently announced 100-days campaign under JJM. Further, the State may also update the data related to these institutions having source of water and electricity connection.

4. Underlining the importance of the mission, Addl. Secretary & Mission Director, NJJM reiterated that the State must make every possible step to achieve the goal of providing tap water supply to every rural household in adequate quantity, of prescribed quality on regular and long-term basis. He expressed concern over the very slow expenditure by the State despite funding pattern being 90:10. He requested the State to accelerate the implementation and resultant fund utilization so that the State doesn't lose grant-in-aid like last year. Further, he mentioned that the State must focus on completing all retrofitting/ augmentation of completed/ ongoing schemes to provide FHTCs by 31.03.2021, as this window is available till March 31, 2021, only.

4. AS&FA, DDWS pointed out that as per PFMS, out Rs. 323.62 Crore Central share available with the State treasury, only Rs. 103 Crore has been released to implementing agency, leaving a balance of around Rs. 220 Crore with the State Government. This is against the guidelines as State Govt is committed to transfer the whole amount along with matching State share to Single Nodal Account within 15 days of Central release. He also added that State has assured provision of Rs. 1,350 Crore, out of which 90% will be borne by the GoI and remaining by the State. However, looking at such slow pace of expenditure, State may not be able to utilize this fund.

5. Thereafter, Addl. Chief Secretary, PHED, Govt. of Assam made a presentation highlighting the progress made so far by the State, issues and challenges faced, and the strategy to achieve the AAP 2020-21 targets. The salient points of the presentations are as under:

- i.) Annual target of 13.15 lakh FHTCs will be achieved by the State and 1 district i.e. Kamrup Metropolitan will have 100% FHTC by 31.03.2021. However, FHTC coverage plan of the State from 2021-2024 is still under assessment;
- ii.) State is focusing on tendering of retrofitting of 3,000 schemes which will lead to 8 lakh FHTCs by January 2021 and another 1.5 lakh FHTCs have been planned through minor works. State is also targeting 1 lakh FHTCs under RWSSP-LIS by February, 2021;
- iii.) Out of 46,303 schools in State, 42,450 have drinking water facility of which 5,018 schools have this facility from PWS, 10,252 through hand-pumps and 3,568 through ring wells;
- iv.) For 100% coverage of Schools/ AWCs, State will separate standalone schemes as well various administrative approvals and technical sanctions that will be done after issuance of guidelines in this regard;
- v.) All water quality-affected habitations will have access to safe water by December, 2020;
- vi.) Source strengthening is not required for any schemes in the State;
- vii.) Total of 4,900 vendors have applied for empanelment for item rate contracts and the same will be finalized by 15.10.2020;
- viii.) Further, out of 6 labs planned for NABL accreditation in 2020-21, State has applied for accreditation of 1 lab;
- ix.) Skill activities planned in the state from 12.10.2020 in collaboration with Assam skill Development Mission (ASDM); and
- x.) VAP of 12,408 villages have been completed and 9,699 VAPs have been approved by respective Gram Shabas.

6. Secretary, DDWS expressed deep concern about non-transfer of funds to SNA and asked the ACS, PHED Assam to take up the matter with Chief Secretary/ Finance Secretary on priority. This situation is totally unacceptable. He also asked the State to verify the details of 23,612 schools with 'other sources for drinking water' from the Education Department.

7. AS&MD, NJJM, made a presentation analysing the progress made by the State in the first two quarters of 2020-21 and important aspects on which the State must focus in order to achieve AAP target. The details are given in the enclosed presentation. He emphasized that the State has to do a lot of catching up. He also suggested that State may carry out similar analysis and identify the areas of intervention for better planning and strategy to achieve the goal of 100% FHTC State. In his presentation and while summing up, AS & MD, made the following points:

- i.) The target FHTCs for this year (13.15 lakhs) is non-negotiable and State must achieve this target. In addition, there are possibility of achieving another 13 lakh FHTCs during 2020-21 for which, an all-out effort is to be made;



- ii.) State Government may re-verify the planning for attaining 100% FHTCs as per the commitment of Hon'ble Chief Minister to Hon'ble Union Minister, Jal Shakti to achieve 100% FHTC by 2023 and revise its plan accordingly, and the same should be shared with the DDWS;
 - iii.) State Government to ensure that all water quality-affected habitations have safe potable water by December, 2020;
 - iv.) State to re-verify selection procedure for empanelling contractors for item rate;
 - v.) State may verify the number of VAPs approved by Gram Sabha;
 - vi.) Water quality testing to be expedited as per the Operational guidelines for the implementation of JJM;
 - vii.) VWSC/ Paani Samiti must be given legal status under the Panchayati Raj Act as a sub-committee of Gram Panchayat and their power, roles and responsibilities should be defined so as to enable them to function effectively;
 - viii.) State Government to ensure assured safe piped water supply in every school including for hand washing and in toilets; and
 - ix.) State to participate in the programme to be launched by DDWS in consultation with ICMR for getting NABL accreditation done, labs are open to public so as they get their water samples tested, online reporting of test results and remedial action taken.
8. AS & MD reiterated that all the assistance and support would be provided to the State for achieving the goal of 100% FHTC so as people of Assam start getting potable piped water supply in their homes, thus improving their lives.

The meeting ended with a vote of thanks.

List of Participant

From DDWS, M/o Jal Shakti, Gol

- 1) Shri U. P. Singh, Secretary, DDWS
- 2) Shri Bharat Lal, AS & MD, NJJM
- 3) Ms. Roopa Mishra, Director, DDWS
- 4) Shri Pradeep Kumar, Director, DDWS
- 5) Shri Ajay Kumar, Director, DDWS
- 6) Ms. Renjitha M.H, Deputy Secretary, DDWS
- 7) Shri Vikas Srivastava, Under Secretary, DDWS

From Govt. Of Assam

- 1) Shri S. Abbasi, ACS, PHED, Assam
- 2) Shri Narayan Prasad Das, Secretary, PHED, Assam
- 3) Shri Adil Khan, Mission Director, JJM, Assam



W-11011/40/2020-JJM-III-DDWS
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal 'Antyodaya' Bhawan
CGO Complex, Lodhi Road,
New Delhi-110003
Dated: 02 November, 2020

To,
Principal Secretary
Water Supply and Sanitation Department,
Government of Punjab,
Chandigarh

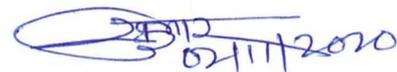
Subject: Minutes of the mid-year review meeting on implementation of Jal Jeevan Mission in Punjab, held on 12.10.2020 - reg

Sir,

Reference is invited to this Department letter no. W-11039/1/2020-JJM.III dated 22.09.2020, regarding mid-year review of Jal Jeevan Mission.

2. In this regard, the undersigned is directed to convey the minutes of mid-year review meeting held on 12.10.2020 at 10.30 AM under the Chairmanship of Secretary (DDWS), for information and necessary action.

Yours faithfully,



(Sunil Kumar)

Under Secretary to Government of India
e-mail: sunil.kumar70@nic.in

Encl: i.) Minutes of meeting
ii.) State Analysis PPT by NJJM
iii.) PPT by State Government

Copy to:

- i.) Sr. PPS to Secretary (DDWS)
- ii.) PSO to AS & FA
- iii.) PS to AS & MD, NJJM

Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

Minutes of the mid-year review meeting on implementation of Jal Jeevan Mission in Punjab, held on 12.10.2020

The mid-term review meeting with Government of Punjab was held through VC on 12.10.2020 at 10:30 AM to review the implementation of Jal Jeevan Mission in the State. The meeting was chaired by the Secretary, DDWS. The list of participants is enclosed at **Annex-I**.

2. In his opening remarks, Secretary, DDWS welcomed all participants and appreciated the commitment of the State Government to accelerate JJM implementation after the meeting between Hon'ble Minister, MoJS and Hon'ble CM of Punjab on 18 May, 2020. During his remarks, he laid emphasis on the following points:

- i.) Tied funds under 15th Finance Commission to be utilised judiciously and expeditiously so that funds that become available for the next year can be released without delay.
- ii.) Ground water dependence in the State is a matter of concern as the per-capita consumption is very high. A comparison was drawn between Ludhiana and Chennai districts, wherein it was highlighted that consumption of water in Ludhiana is higher even when its population is only a quarter to that of Chennai.
- iii.) Prioritizing grey water management by appropriate technology and mainstreaming its reuse in agriculture. The example of Seechewal village in Jalandhar district of Punjab too was cited, where such best management practices are being followed.
- iv.) Effective planning in consultation with line departments needs to be undertaken to provide drinking water to all anganwadi centres, ashramshalas and schools under the 100-days campaign launched on October 02, 2020. The components, viz. electrification, drinking water facility, tap connection, types of structure (own, rented etc.) of schools and anganwadi centres to be considered while planning.

3. Thereafter, Principal Secretary, DWSS, Government of Punjab made a presentation on the progress of JJM implementation in the State. During the presentation, she informed that the Department is making all the efforts to meet the State Government's commitment of providing 100% FHTCs by 2022. She, further, informed about the following:

- i.) The State plans to achieve an FHTC coverage of 71% by 31 March, 2021. Along with the new connections, State has planned to carry out household survey for all rural habitations to ascertain present coverage status of households along with water quality so that actual coverage, especially the ones with private/ own sources, can be captured and reported on IMIS.
- ii.) Four districts will be completely saturated by 31 March, 2021. Similarly, over 50,000 households in the two aspirational districts of the State will be provided FHTCs by December, 2020. All households in SAGY villages will be provided FHTCs by 31 March, 2021.
- iii.) All villages with/ without piped water supply where ample water is available, are planned to be covered by 31 March, 2021 and rest by March, 2022.
- iv.) All the arsenic and fluoride affected habitations in the State will be covered by short-

term measures (CWPPs and household purifiers) by 30 April, 2021 and by long-term measures (surface water based schemes and Arsenic-Iron Removal Plants) by 31 December, 2022.

- v.) the State has implemented Voluntary Disclosure Scheme (VDS) during the period from 15 June, 2020 to 31 July, 2020 and regularized 1.50 lakh irregular connections;
- vi.) the State requested permission to utilize the JJM Support Fund for payment to institutions for imparting training to its workforce in Institutions other than Kaushal Vikas Kendras. For this, the State is asked to submit a detailed proposal;
- vii.) she elaborated on other aspects of implementation, details of which are available in the PPT in **Annex- II**.

4. Director, JJM presented a detailed analysis of JJM work in Punjab. Specific points discussed are as follows:

- i.) Punjab is the only State planning to provide temporary redressal in Arsenic affected areas beyond December, 2020.
- ii.) Community contribution has not been reported on IMIS.
- iii.) In respect of WQM&S, expenditure of ₹ 4 crore has been reported against a plan of ₹ 25.18 crore.
- iv.) As per IMIS, only 130 tests per day are carried out in the State and the State laboratories, which are NABL accredited, test nearly twenty samples each day on average. State to take measures to improve the utilization of laboratories.

All other details are attached in the State Appraisal PPT at **Annex-III**.

5. AS & FA, DDWS highlighted the following points:

- i.) The RE budgetary provision of the State to be increased as per Central Allocation.
- ii.) Central share and State share to be shown separately on PFMS.
- iii.) First tranche of 15th Finance Commission grant has been already released to the State. State to clearly indicate if the same has been released to GPs. If the grant has been subsequently released to Gram Panchayats, this needs to be reflected on PFMS to ensure transparency. Further, such grants are required to be accounted for in Gram Panchayat Development Plans.
- iv.) The detailed water and sanitation plan to be reflected in the Gram Panchayat Development Plan preparation, the process for which has already commenced in the 'People's Plan Campaign'.
- v.) DDUGKY, Unnati of MGNREGA may be converged for skilling activities in rural drinking water sector.

6. During his remarks, AS and MD, NJJM requested the State to send their revised Annual Action Plan within a week of this meeting. He requested the State to take action in respect of the following:

- i.) The State is required to cover a cumulative target of at least 4.20 lakh households by 31 March, 2021 in order to achieve 40% of the remaining 11.96 lakh households. There has been nil progress against a target of 1.23 lakh FHTCs planned from new schemes in 2020-21. Challenges, if any, need to be examined and works need to be expedited.

- ii.) In addition to the four districts (viz. SAS Nagar, Rupnagar, SBS Nagar and Fatehgarh Sahib) planned for 100% FHTC coverage in 2020-21, State should take up four additional districts of Barnala, Bathinda, Mansa and Muktsar given that these districts are at 100% PWS coverage or thereabout.
- iii.) Concern regarding the poor financial performance in FY 2019-20 wherein the State spent only 20% of its available funds and reported an unspent balance of ₹ 602.38 crore. Due to this, the 1st instalment of JJM fund was not released to the State and till date, the State has reported an expenditure of only ₹ 40.93 crore (6.8%). 90% of available funds needs to be spent for the State to be eligible for release of the 1st tranche of the 1st instalment.
- iv.) Punjab has spent around ₹ 40.93 crore during this year. The expenditure analysis of schemes shows that no expenditure has been reported for 30,081 FHTCs provided under 840 completed schemes and 1,78,615 FHTCs provided from 5,250 ongoing schemes. There is a scope to improve the monitoring of physical and financial progress.
- v.) In respect of support activities, ₹ 3.52 crore expenditure has been made. However, it is not clear on which activities has this amount been spent. Further, achievement reported offline needs to be updated in IMIS.
- vi.) Annual grant FY 2020-21 under 15th Finance Commission Grant for Punjab is ₹ 1388 crore. Out of this, 50% of the fund i.e ₹ 694 crore is earmarked for drinking water and sanitation. It was requested to utilize this tied fund.
- vii.) State has planned ₹50 crore under SBM (G) and ₹100 crore under MGNREGS but no expenditure has been reported so far. It was further requested to strategize in using these available funds to set an example on convergence.
- viii.) State needs to improve number of samples being tested in laboratories and ensure NABL accreditation of all laboratories.
- ix.) State need to ensure 100% testing of water in drinking water sources and delivery points with emphasis on water quality monitoring & surveillance using FTKs through community participation.
- x.) State was also requested to engage Project Management Unit (PMU) for effective programme management and for tracking physical and financial progress of schemes using data analytics.

The meeting ended with a vote of thanks to the chair.

List of Participants

Government of India

1. Shri. Upendra Prasad Singh, Secretary, DDWS, Ministry of Jal Shakti
2. Shri. Bharat Lal, Addl. Secretary & Mission Director, JJM
3. Shri. Sanjeev Kumar, AS & FA, DDWS
4. Ms. Roopa Mishra, Director, DDWS
5. Shri. Ajay Kumar, Director (Water Quality)

State Government of Punjab

1. Ms. Jaspreet Talwar, IAS, Principal Secretary, DWSS
2. Mr. Amit Talwar, IAS, Head and State Mission Director (JJM), DWSS
3. Mr. Anil Bansal, Chief Engineer (North), DWSS
4. Mr. H.P.S. Dhillon, Chief Engineer (Central), DWSS
5. Mr. R.P. Gupta, Chief Engineer (PD & QA), DWSS
6. Mr. Kuldeep Singh Saini, Chief Engineer (South), DWSS
7. Mr. S.K. Jain, Sr. Advisor (Water Quality), DWSS

WQ-11031/3/2020-WQ-DDWS-Part(1)
Government of India
Ministry of Jal Shakti
Department of Drinking Water and Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deen Dayal 'Antyodaya' Bhawan,
CGO Complex, Lodhi Road,
New Delhi - 110 003
Date: 5.11.2020

To

Principal Secretary
Public Health Engineering Department
Govt. of West Bengal

Subject: Minutes of review meeting held on 29.10.2020 reg...

Sir,

Please find enclosed herewith, copy of minutes of meeting held on 29.10.2020 under the Chairmanship of Secretary (DDWS) to review the implementation of JJM in West Bengal, for information and necessary action.

Yours faithfully,

5/11/2020

(Vikas Srivastava)

Under Secretary to Govt.
e-mail: vikas.sri@nic.in

Encl: As above

Copy for information to:

1. O/o Secretary, DDWS
2. O/o AS & MD (JJM), DDWS

**Department of Drinking Water & Sanitation
National Jal Jeevan Mission**

Minutes of mid-term review meeting held on 29.10.2020 for the implementation of Jal Jeevan Mission in West Bengal

A mid-term review with the State of West Bengal was held through VC on 29.10.2020 at 12.30 P.M. to review the implementation of Jal Jeevan Mission in the State. The meeting was chaired by the Secretary, DWS and the list of participants is annexed.

2. In his opening remarks, Secretary, DWS explained the purpose of the meeting is to expedite the implementation of Jal Jeevan Mission in State and said that it is important to emphasize on the planning to achieve the goal of the mission. He expressed hope that the State must achieve the yearly target set by itself. He also added that State must focus on functionality, and efforts be made to achieve saturation of villages having existing PWS systems. Further, State should give priority on source sustainability, rainwater harvesting in convergence with other programmes viz. MGNREGA or other schemes, preparation of Village Action Plans, constitution and empowerment of VWSCs/ Pani Samiti, skill training, training, engagement of ISAs, IEC campaign, etc.

3. Secretary, DWS also asked the State to provide piped water supply to all Schools, anganwadi centres and ashrams including those in private buildings under the recently announced 100-day campaign under JJM. Further, the State may also update the data related to these institutions having source of water and electricity connection.

4. Addl. Secretary & Mission Director, NJJM urged that the State to make every possible step to achieve the goal of providing tap water supply to every rural household in adequate quantity, of prescribed quality on regular and long-term basis. Expressing concern over the low fund utilization by the State, he requested to accelerate the implementation and resultant fund utilization so that the State doesn't lose grant-in-aid. Further, he mentioned that the State focus on completing all retrofitting/ augmentation of existing PWS systems to provide FHTCs by 31.03.2021. It was suggested to engage a PMU to assist the State team in analysis as well as planning and implementation.

5. Principal Secretary, PHED, West Bengal highlighted the progress made so far by the state, issues and challenges faced in the implementation, and the strategy to achieve the AAP 2020-21 targets. The salient points are as under:

- i.) There has been shortfall in providing the FHTC in the first two quarters as the State has provided only 2.20 lakhs FHTC against the annual target of 55.58 lakhs. State assured that it would achieve the target set for the year;
- ii.) The fund utilization of the State is not encouraging at present, however, soon it will be improved in remaining time period;
- iii.) The State is in process of finalizing the rate contracts and the team of Chief Engineers is already working on it;
- iv.) The process of appointing State PMU will be initiated soon after getting required approvals;
- v.) The work on the NABL accreditation of 21 laboratories is in progress;
- vi.) VWSCs have been constituted in 32,168 villages and VAP of 20,680 villages have been completed though awaiting Gram Sabha approval;
- vii.) The work under convergence has started in all tehsils with RD Department; and
- viii.) All 82,978 schools in the State do have drinking water facility with 14,829 schools having tap connections and remaining schools in have hand pumps, wells or other

AS/11/2020

sources. All schools also have electricity supply and out of 1,13,792 AWCs, 88,828 (78%) have drinking water facility.

6. AS&FA, DDWS mentioned that the State needs to adopt PFMS and all accounts to be mapped therein to ensure transparency and easy tracking of funds.

7. AS & Mission Director in his presentation analyzed the physical and financial progress made by the State in the first two quarters of 2020-21 and important aspects on which the State to focus in order to achieve AAP targets. The details are given in the enclosed presentation (**Annex – II**). It was urged that the State should put up extra efforts to speed up the preparatory activities to accomplish this year target. Stress was given on soft activities like mobilization of local community, training of GP functionaries, skill training in villages, making VWSCs functional, engagement of ISAs, etc. State was also asked to focus on 19,203 villages with PWS having no FHTCs. The State was also requested to start the works on grey water management as well as focus on O&M. In his concluding remarks, AS&MD, JJM urged the State to follow the spirit of JJM scrupulously. Following issues were highlighted:

- i.) State to focus on extending tap water connection to remaining families in PWS villages by extending pipelines, retrofitting and augmentation works as the window is open only till March 2021;
- ii.) State to cover WQ affected villages on priority by PWS schemes and in the interim need to provide minimum 8-10 lpcd for cooking and drinking;
- iii.) State to finalize rate contracts as soon as possible to improve timelines of bidding process and to provide economics of scale;
- iv.) State to improve fund utilization to avoid losing central grant;
- v.) Village Action Plan (VAP) for 5 years coterminous with 15th FC recommendations period, needs to be prepared for new schemes covering source sustainability, water Supply, grey water management and O&M of the water supply scheme;
- vi.) State to earnestly look into support activities such as engagement of ISA, TPI agencies, skilling, etc.;
- vii.) FTKs – Local people to be trained to perform the test. Testing need to focus in areas where cases of water transmitted diseases are reported. Testing of water samples need to be increased in line with the guidelines of JJM;
- viii.) State administration need to follow JJM Operational guidelines, margdarshika for GPs/ VWSCs and 100-day campaign to cover Schools and AWCs;
- ix.) Photographs of the JJM benefitting the population by providing tap water to household need to be uploaded on twitter handle. Human Stories to be shared;
- x.) Convergence planning - Work done under different schemes to be dovetailed with JJM;
- xi.) State need to analyze schemes where FHTC not provided yet expenditure is incurred; and
- xii.) PRIs to be provided with handholding support in order to understand the ethos of JJM for successful implementation of the mission.

8. AS & Mission Director reiterated that all the assistance and support would be provided to the State for achieving the goal of 100% FHTCs to all rural households so as people of the State of West Bengal start getting potable piped water supply in their homes, thus improving their lives.

The meeting ended with a vote of thanks to the Chair.

5/11/2020

List of Participant

DDWS, M/o Jal Shakti, Gol

1. Shri U. P. Singh, Secretary, DDWS
2. Shri Bharat Lal, AS&MD, NJJM
3. Additional Secretary & Financial Advisor, DDWS
4. Shri Manoj Kumar Sahoo, Director, DDWS

West Bengal Government

1. Shri Rajesh Pandey, Principal Secretary, PHED
2. Shri Animesh Bhattacharya, Cheif Engineer, PHED

5/11/2020

No: W-11016/19/2020-JJM-IV-DDWS
Government of India
Ministry of Jal Shakti
Department of Drinking Water and Sanitation
(National Jal Jeevan Mission)

12th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi-110 003
Date: 13 November, 2020

To,
The Principal of Secretary
Rural Development Department
Room No.6, Sachiv Bhawan,
UP Secretariat
Lucknow,
Uttar Pradesh- 226 001
Email: psmigoup2016@gmail.com

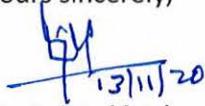
Subject: Record of discussion of mid-year review meeting held on 08.10.2020 on implementation of Jal Jeevan Mission – Har Ghar Jal in Uttar Pradesh

Sir,

Reference is invited to this Department letter No. W-11016/16/2020-JJM.IV-DDWS(Pt.1) dated 06.10.2020 regarding mid-year review of Jal Jeevan Mission.

2. In this regard, I have been directed to convey the record of discussion of mid-year review meeting held on 08.10.2020 at 12:30 PM under the Chairmanship of Secretary (DDWS), for information and necessary action.

Yours sincerely,


(D. Rajasekhar)

Deputy Adviser (PHE)

Email.: ddws_drsekhar@nic.in

Encl: i.) Record of Discussion
ii.) Analysis PPT by NJJM
iii.) PPT by State Government

Copy to:

i.) Sr. PPS to Secretary (DDWS)
ii.) PS to AS & FA
iii.) PS to AS & MD, NJJM

**Department of Drinking Water & Sanitation
National Jal Jeevan Mission**

Record of discussion of mid-year review meeting held on 08.10.2020 for implementation of Jal Jeevan Mission in Uttar Pradesh

A meeting for mid-year review of implementation of JJM in Uttar Pradesh was held on 08 October, 2020 at 12.30pm over video conference (VC). The meeting was chaired by Secretary, DWS. List of participants is at **Annex-I**.

2. At the outset, Addl. Secretary & Mission Director welcomed the Secretary, DWS and opened the virtual meeting by welcoming all the participants. He recalled that as discussed in the meeting of Hon'ble Minister of Jal Shakti and Hon'ble Chief Minister of Uttar Pradesh, Uttar Pradesh aspires to provide 100% FHTC coverage by 2022. He told that in the current CoVid-19 pandemic scenario it is necessary that works should start in maximum number of villages so that people have meaningful opportunity to earn livelihood and local economy also gets a boost. He requested Secretary, DWS to offer opening remarks.

3. In his opening remarks Secretary, DWS emphasized the requirement of strong institutional arrangement for carrying out the implementation of Jal Jeevan Mission in a campaign mode. He encouraged the State to achieve the target and ensure functionality so that Uttar Pradesh becomes eligible for the performance grant under the JJM. He underlined that allocation under 15th Finance Commission grants to PRIs for drinking water and sanitation, which needs to be dovetailed with JJM and SBM. He emphasised on 100-days campaign to provide tap water supply to schools, Anganwadis and Ashramshalas for drinking, cooking of mid-day meals, and for handwashing and in toilets.

4. Addl. Secretary & Mission Director, NJJM requested Principal Secretary, Uttar Pradesh for the presentation on status of implementation.

5. Principal Secretary, Uttar Pradesh made the presentation and gist of the same is as under:

- i.) In 2020-21, State has planned to provide 35 Lakh FHTCs so far. In the first two quarters, 4.22 Lakh FHTCs have been provided and State will provide 35 Lakh FHTCs by 31.03.2021, positively. State has completed the tendering for all the planned works and faster progress would be achieved from October, 2020 onwards. The Department plans to provide 100% FHTCs to all rural household by the year 2024;
- ii.) In priority areas of drought-prone districts, SAGY villages and SC/ ST majority areas, the progress of FHTC coverage is 31.18%, 20.01% and 5.36%, respectively, which will improve further;
- iii.) The '100 days campaign' has been launched to provide tap water connections in all the remaining schools, Anganwadis and Ashramshalas. In the State, there are 1,48,356 schools, out of which piped water supply is available in 8,351 schools, and remaining schools have hand pumps. There are 1,89,204 operational Anganwadi

- viii.) In Arsenic/ Fluoride contaminants affected 135 villages, piped water supply to every household should be completed by Dec, 2020. Alternatively, CWPP must be made operational by December, 2020 and every family start getting potable water;
 - ix.) The issue of WQ testing, and utilisation of laboratories needs attention. It is emphasized that it is mandatory to conduct pre-monsoon and post-monsoon bacteriological testing and once a year for chemical testing for all the drinking water sources. People in the field should be sensitised so as potability of drinking water consumed by people is ensured;
 - x.) WQ testing laboratories need to be strengthened and opened to general public so as they are able to get their samples tested at a 'nominal charge' to bring awareness and confidence in the potability of water supplied;
 - xi.) Data on tap water connection in schools needs to be updated and verified during the Gram Sabha meetings and same should be updated in IMIS portal; and
 - xii.) As the State is in process of finalisation of item-rate contracts and unit type designs, the same can be shared with NJJM.
7. AS & Mission Director reiterated that all necessary assistance and support would be provided to the State for achieving the goal of 100% FHTCs on time, so as people of Uttar Pradesh start getting potable piped water supply in their homes, thus improving their lives.

The meeting ended with a vote of thanks.

Annex-I

List of Participants

Department of Drinking Water and Sanitation, M/o Jal Shakti, GoI

1. Shri U.P. Singh, Secretary, DWS
2. Shri Bharat Lal, Addl. Secretary & Mission Director, NJJM
3. Ms. Roopa Mishra, Director
4. Shri Pradeep Singh, Director
5. Shri Ajay Kumar, Director
6. Shri Manoj Kumar Sahoo, Director
7. Shri D. Rajshekhar, Deputy Advisor,
8. Shri Sanjiva Sharma, Sr. Infrastructure Specialist, NPMU-PHE, JJM.

State Government of Uttar Pradesh

1. Shri Anurag Srivastav, Principal Secretary, Jal Shakti Vibhag
2. Shri Vikas Agarwal, MD, U.P. Jal Nigam
3. Shri Surendra Ram, ED, SWSM,
4. Shri G.P. Shukla, Chief Engineer, U.P. Jal Nigam
5. Other officials of Govt. of Uttar Pradesh

No. WQ-11021/7/2016-WQ
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 23 October 2020

To
The Addl. Chief Secretary,
Public Health Engineering Department,
Assam.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations and expeditious completion of projects under NWQSM – regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11021/7/2016-WQ-Part(1) dated 19.06.2020 and 31.08.2020 (copy enclosed) on the subject mentioned above requesting the State to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, out of total 3,726 Arsenic affected habitations identified under NWQSM, 2,025 habitations have been covered or quality of water is improved and 1,701 habitations are yet to be covered. Out of total 155 Fluoride affected habitations identified under NWQSM, 138 habitations have been covered or quality of water is improved and 17 habitations are yet to be covered.

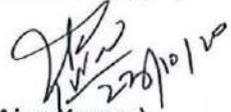
3. Other than NWQSM, there exists 81 uncovered Arsenic affected habitations and 12 uncovered Fluoride affected habitations. The details of these habitations may be seen at format C17c of IMIS of this Department.

4. In view of short time left for implementation of NWQSM and directions of Hon'ble NGT, State Government should accord highest priority for implementation of these projects and to provide potable drinking water in all Arsenic/Fluoride-affected habitations through permanent/ short-term measures and completion of all approved projects under NWQSM.

5. In view of the above it is requested:
- i.) To ensure provision of safe drinking water in Arsenic/Fluoride affected habitations by December, 2020.
 - ii.) To ensure updation of physical and financial progress on IMIS on daily basis.

This may please be accorded highest priority.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, Assam

Status of Arsenic and Fluoride affected habitations identified under NWQSM

As on 22.10.2020

Chemical Contamination	Total NWQSM Habitations	Habitations Covered/Quality Improved	Habitations yet to be Covered
Arsenic	3,726	2,025	1,701
Fluoride	155	138	17
Total	2,881	2,163	1,718

Source: IMIS, DDWS

Status of Arsenic and Fluoride affected habitations not identified under NWQSM

As on 22.10.2020

Chemical Contamination	No. of other than NWQSM identified habitations	No. of habitations covered under NWQSM but again marked as quality affected in YDU	Total
Arsenic	81	-	81
Fluoride	12	-	12
Total	93	-	93

Source: IMIS, DDWS

No. WQ-11021/7/2016-WQ
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 23 October 2020

To
The Secretary,
Public Health Engineering Department,
Bihar.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations and expeditious completion of projects under NWQSM – regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11021/7/2016-WQ-Part(1) dated 19.06.2020 and 31.08.2020 (copy enclosed) on the subject mentioned above requesting the State to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, out of total 1,077 Arsenic affected habitations identified under NWQSM, 941 habitations have been covered or quality of water is improved and 136 habitations are yet to be covered. Out of total 1,043 Fluoride affected habitations identified under NWQSM, 953 habitations have been covered or quality of water is improved and 90 habitations are yet to be covered.

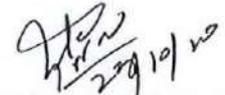
3. Other than NWQSM, there exists 212 uncovered Arsenic affected habitations and 21 Arsenic affected habitations which were covered under NWQSM but again marked as quality affected in YDU. Likewise, there exists 217 uncovered Fluoride affected habitations not identified under NWQSM and 33 Fluoride affected habitations which were covered under NWQSM but again marked as quality affected in YDU. The details of these habitations may be seen at format C17c of IMIS of this Department.

4. In view of short time left for implementation of NWQSM and directions of Hon'ble NGT, State Government should accord highest priority for implementation of these projects and to provide potable drinking water in all Arsenic/Fluoride-affected habitations through permanent/ short-term measures and completion of all approved projects under NWQSM.

5. In view of the above it is requested:
- i.) To ensure provision of safe drinking water in Arsenic/Fluoride affected habitations by December, 2020.
 - ii.) To ensure updation of physical and financial progress on IMIS on daily basis.

This may please be accorded highest priority.

Yours sincerely,



(Ajay Kumar)

Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, Bihar

Status of Arsenic and Fluoride affected habitations identified under NWQSM

As on 22.10.2020

Chemical Contamination	Total NWQSM Habitations	Habitations Covered/Quality Improved	Habitations yet to be Covered
Arsenic	1,077	941	136
Fluoride	1,043	953	90
Total	2,120	1,894	226

Source: IMIS, DDWS

Status of Arsenic and Fluoride affected habitations not identified under NWQSM

As on 22.10.2020

Chemical Contamination	No. of other than NWQSM identified habitations	No. of habitations covered under NWQSM but again marked as quality affected in YDU	Total
Arsenic	212	21	233
Fluoride	217	33	250
Total	429	54	483

Source: IMIS, DDWS

No. WQ-11021/7/2016-WQ
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.

Date: 23 October 2020

To
The Secretary,
Drinking Water & Sanitation Department,
Jharkhand.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations and expeditious completion of projects under NWQSM – regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11021/7/2016-WQ-Part(1) dated 19.06.2020 and 31.08.2020 (copy enclosed) on the subject mentioned above requesting the State to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, out of total 130 Arsenic affected habitations identified under NWQSM, 129 habitations have been covered or quality of water is improved and only one habitation is yet to be covered. Out of total 998 Fluoride affected habitations identified under NWQSM, 961 habitations have been covered or quality of water is improved and 37 habitations are yet to be covered.

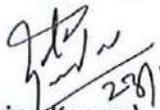
3. Other than NWQSM, there exists one uncovered Arsenic affected habitation and 08 Fluoride affected habitations. Also, 12 Fluoride affected habitations which were covered under NWQSM are again marked as quality affected in YDU. The details of these habitations may be seen at format C17c of IMIS of this Department.

4. In view of short time left for implementation of NWQSM and directions of Hon'ble NGT, State Government should accord highest priority for implementation of these projects and to provide potable drinking water in all Arsenic/Fluoride-affected habitations through permanent/ short-term measures and completion of all approved projects under NWQSM.

5. In view of the above it is requested:
- i.) To ensure provision of safe drinking water in Arsenic/Fluoride affected habitations by December, 2020.
 - ii.) To ensure updation of physical and financial progress on IMIS on daily basis.

This may please be accorded highest priority.

Yours sincerely,


(Ajay Kumar)
28/10
Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Drinking Water & Sanitation Department,
Jharkhand.

Status of Arsenic and Fluoride affected habitations identified under NWQSM

As on 22.10.2020

Chemical Contamination	Total NWQSM Habitations	Habitations Covered/Quality Improved	Habitations yet to be Covered
Arsenic	130	129	1
Fluoride	998	961	37
Total	1,128	1090	38

Source: IMIS, DDWS

Status of Arsenic and Fluoride affected habitations not identified under NWQSM

As on 22.10.2020

Chemical Contamination	No. of other than NWQSM identified habitations	No. of habitations covered under NWQSM but again marked as quality affected in YDU	Total
Arsenic	1	0	1
Fluoride	8	12	20
Total	9	12	21

Source: IMIS, DDWS

No. WQ-11021/7/2016-WQ
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.

Date: 23 October 2020

To

The Principal Secretary,
Rural Development and Panchayati Raj Department,
Karnataka.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations and expeditious completion of projects under NWQSM – regarding.

Sir,

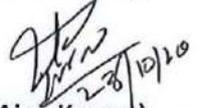
Kindly refer to this Department's letter no. WQ-11021/7/2016-WQ-Part(1) dated 19.06.2020 (copy enclosed) on the subject mentioned above requesting the State to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, out of total 21 Arsenic affected habitations and 1,038 Fluoride affected habitations identified under NWQSM, all habitations have been covered or quality of water is improved.
3. Other than NWQSM, there exists 171 uncovered Fluoride affected habitations and 5 Fluoride affected habitations which were covered under NWQSM but again marked as quality affected in YDU. The details of these habitations may be seen at format C17c of IMIS of this Department.
4. In view of short time left for implementation of NWQSM and directions of Hon'ble NGT, State Government should accord highest priority for implementation of these projects and to provide potable drinking water in all Arsenic/Fluoride-affected habitations through permanent/ short-term measures and completion of all approved projects under NWQSM.

5. In view of the above it is requested:
- i.) To ensure provision of safe drinking water in Arsenic/Fluoride affected habitations by December, 2020.
 - ii.) To ensure updation of physical and financial progress on IMIS on daily basis.

This may please be accorded highest priority.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Rural Development and Panchayati Raj Department, Karnataka.

Status of Arsenic and Fluoride affected habitations identified under NWQSM

As on 22.10.2020

Chemical Contamination	Total NWQSM Habitations	Habitations Covered/Quality Improved	Habitations yet to be Covered
Arsenic	21	21	-
Fluoride	1,038	1,038	-
Total	1,059	1,059	-

Source: IMIS, DDWS

Status of Arsenic and Fluoride affected habitations not identified under NWQSM

As on 22.10.2020

Chemical Contamination	No. of other than NWQSM identified habitations	No. of habitations covered under NWQSM but again marked as quality affected in YDU	Total
Fluoride	171	5	176

Source: IMIS, DDWS

No. WQ-11021/7/2016-WQ
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 23 October 2020

To
The Principal Secretary,
Water Supply & Sanitation Department,
Punjab.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations and expeditious completion of projects under NWQSM – regarding.

Madam,

Kindly refer to this Department's letter no. WQ-11021/7/2016-WQ-Part(1) dated 19.06.2020 and 31.08.2020 (copy enclosed) on the subject mentioned above requesting the State to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, out of total 492 Arsenic affected habitations identified under NWQSM, 257 habitations have been covered or quality of water is improved and 235 habitations are yet to be covered. Out of total 285 Fluoride affected habitations identified under NWQSM, 195 habitations have been covered or quality of water is improved and 90 habitations are yet to be covered.

3. Other than NWQSM, there exists 324 uncovered Arsenic affected habitations and 55 Arsenic affected habitations which were covered under NWQSM but again marked as quality affected in YDU. Likewise, there exists 93 uncovered Fluoride affected habitations not identified under NWQSM and 28 Fluoride affected habitations which were covered under NWQSM but again marked as quality affected in YDU. The details of these habitations may be seen at format C17c of IMIS of this Department.

4. In view of short time left for implementation of NWQSM and directions of Hon'ble NGT, State Government should accord highest priority for implementation of these projects and to provide potable drinking water in all Arsenic/Fluoride-affected habitations through permanent/ short-term measures and completion of all approved projects under NWQSM.

5. In view of the above it is requested:
- i.) To ensure provision of safe drinking water in Arsenic/Fluoride affected habitations by December, 2020.
 - ii.) To ensure updation of physical and financial progress on IMIS on daily basis.

This may please be accorded highest priority.

Yours sincerely,


22/10/20

(Ajay Kumar)

Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Water Supply & Sanitation Department, Punjab

Status of Arsenic and Fluoride affected habitations identified under NWQSM

As on 22.10.2020

Chemical Contamination	Total NWQSM Habitations	Habitations Covered/Quality Improved	Habitations yet to be Covered
Arsenic	492	257	235
Fluoride	285	195	90
Total	777	452	325

Source: IMIS, DDWS

Status of Arsenic and Fluoride affected habitations not identified under NWQSM

As on 22.10.2020

Chemical Contamination	No. of other than NWQSM identified habitations	No. of habitations covered under NWQSM but again marked as quality affected in YDU	Total
Arsenic	324	55	379
Fluoride	93	28	121
Total	417	83	500

Source: IMIS, DDWS

No. WQ-11021/7/2016-WQ
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 23 October 2020

To
The Principal Secretary,
Department of Jal Shakti,
Uttar Pradesh.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations and expeditious completion of projects under NWQSM – regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11021/7/2016-WQ-Part(1) dated 19.06.2020 and 31.08.2020 (copy enclosed) on the subject mentioned above requesting the State to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, out of total 262 Arsenic affected habitations identified under NWQSM, 167 habitations have been covered or quality of water is improved and 95 habitations are yet to be covered. Out of total 200 Fluoride affected habitations identified under NWQSM, 148 habitations have been covered or quality of water is improved and 52 habitations are yet to be covered.

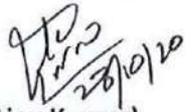
3. Other than NWQSM, there exists 19 uncovered Arsenic affected habitations and 50 Arsenic affected habitations which were covered under NWQSM but again marked as quality affected in YDU. Likewise, there exists 3 uncovered Fluoride affected habitations not identified under NWQSM and 17 Fluoride affected habitations which were covered under NWQSM but again marked as quality affected in YDU. The details of these habitations may be seen at format C17c of IMIS of this Department.

4. In view of short time left for implementation of NWQSM and directions of Hon'ble NGT, State Government should accord highest priority for implementation of these projects and to provide potable drinking water in all Arsenic/Fluoride-affected habitations through permanent/ short-term measures and completion of all approved projects under NWQSM.

5. In view of the above it is requested:
- i.) To ensure provision of safe drinking water in Arsenic/Fluoride affected habitations by December, 2020.
 - ii.) To ensure updation of physical and financial progress on IMIS on daily basis.

This may please be accorded highest priority.

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Department of Jal Shakti, Uttar Pradesh

Status of Arsenic and Fluoride affected habitations identified under NWQSM

As on 22.10.2020

Chemical Contamination	Total NWQSM Habitations	Habitations Covered/Quality Improved	Habitations yet to be Covered
Arsenic	262	167	95
Fluoride	200	148	52
Total	462	315	147

Source: IMIS, DDWS

Status of Arsenic and Fluoride affected habitations not identified under NWQSM

As on 22.10.2020

Chemical Contamination	No. of other than NWQSM identified habitations	No. of habitations covered under NWQSM but again marked as quality affected in YDU	Total
Arsenic	19	50	69
Fluoride	3	17	20
Total	22	67	89

Source: IMIS, DDWS

No. WQ-11021/7/2016-WQ
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 23 October 2020

To
The Principal Secretary,
Public Health Engineering Department,
West Bengal.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations and expeditious completion of projects under NWQSM – regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11021/7/2016-WQ-Part(1) dated 19.06.2020 and 31.08.2020 (copy enclosed) on the subject mentioned above requesting the State to accord highest priority for completion of all approved projects under NWQSM and to provide potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, out of total 8,066 Arsenic affected habitations identified under NWQSM, 7,760 habitations have been covered or quality of water is improved and 306 habitations are yet to be covered. Out of total 1,046 Fluoride affected habitations identified under NWQSM, 963 habitations have been covered or quality of water is improved and 83 habitations are yet to be covered.

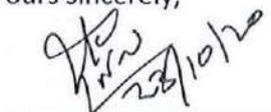
3. Other than NWQSM, there exists 583 uncovered Arsenic affected habitations and 441 Arsenic affected habitations which were covered under NWQSM but again marked as quality affected in YDU. Likewise, there exists 63 uncovered Fluoride affected habitations not identified under NWQSM and 25 Fluoride affected habitations which were covered under NWQSM but again marked as quality affected in YDU. The details of these habitations may be seen at format C17c of IMIS of this Department.

4. In view of short time left for implementation of NWQSM and directions of Hon'ble NGT, State Government should accord highest priority for implementation of these projects and to provide potable drinking water in all Arsenic/Fluoride-affected habitations through permanent/ short-term measures and completion of all approved projects under NWQSM.

5. In view of the above it is requested:
- i.) To ensure provision of safe drinking water in Arsenic/Fluoride affected habitations by December, 2020.
 - ii.) To ensure updation of physical and financial progress on IMIS on daily basis.

This may please be accorded highest priority.

Yours sincerely,



(Ajay Kumar)

Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, West Bengal

Status of Arsenic and Fluoride affected habitations identified under NWQSM

As on 22.10.2020

Chemical Contamination	Total NWQSM Habitations	Habitations Covered/Quality Improved	Habitations yet to be Covered
Arsenic	8,066	7,760	306
Fluoride	1,046	963	83
Total	9,112	8,723	389

Source: IMIS, DDWS

Status of Arsenic and Fluoride affected habitations not identified under NWQSM

As on 22.10.2020

Chemical Contamination	No. of other than NWQSM identified habitations	No. of habitations covered under NWQSM but again marked as quality affected in YDU	Total
Arsenic	583	441	1,024
Fluoride	63	25	88
Total	646	466	1,112

Source: IMIS, DDWS

No.WQ-11021/7/2016-WQ / 240

Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.

Date: 24 November 2020

To
The Addl. Chief Secretary,
Public Health Engineering Department,
Assam.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations –
regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11031/6/2017-WQ dated 16.10.2020 (copy enclosed) forwarding minutes of VC meeting held on 01.10.2020 and letter of even no. dated 23.10.2020 on the subject mentioned above requesting the State to ensure supply of potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, as on date, **1,749** nos of Arsenic and **22** nos of Fluoride-affected habitation are yet to be covered. The details of all Arsenic/Fluoride-affected habitations including 'identified under NWQSM', 'other than NWQSM' and 'NWQSM habitations, which were earlier covered, but again marked as quality affected' may be seen at Format C17 C of IIMS of this Department. The status of Arsenic/ Fluoride- affected habitations covered and submission of the State during the meeting held through VC on 01.10.2020 to review the physical progress of coverage of Arsenic/Fluoride-affected habitations is **annexed**.

3. As only one-month time is left, it is again requested to ensure supply of potable water to all the Arsenic/ Fluoride-affected habitation in the State through permanent/ short-term measures by 31st December, 2020, invariably.

This may please be accorded highest priority.

Encl: as above

Yours sincerely,



(Ajay Kumar)

Director (WQ)

Copy to:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, Assam

Status of Arsenic/Fluoride affected habitations covered since 01.10.2020

Habitation	No. of habitations to be covered as on 01.10.2020				No. of habitations to be covered as on 18.11.2020				Covered since 01.10.2020
	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	
Arsenic-affected	1,723	0	81	1,804	1,668	0	81	1,749	55
Fluoride-affected	17	0	12	29	10	0	12	22	7

Submission by State during VC held on 01.10.2020:**W.r.t. Arsenic-affected habitations:**

- i.) 1723 habitations are being covered under NWQSM;
- ii.) work would be awarded by 15th October, 2020 for the remaining 81 non-NWQSM habitations; and
- iii.) all habitations will be provided with safe drinking water by December, 2020.

W.r.t. Fluoride-Affected habitations:

- i.) 17 habitations will be covered through PWS; and
- ii.) the remaining 12 habitations will be covered through CWPP by December, 2020;

No.WQ-11021/7/2016-WQ / 239

Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 24 November 2020

To
The Secretary,
Public Health Engineering Department,
Bihar.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations –
regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11031/6/2017-WQ dated 16.10.2020 (copy enclosed) forwarding minutes of VC meeting held on 01.10.2020 and letter of even no. dated 23.10.2020 on the subject mentioned above requesting the State to ensure supply of potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

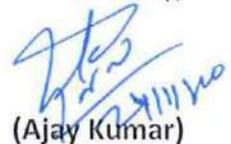
2. As reported by the State Government, as on date, **241** nos of Arsenic and **98** nos of Fluoride-affected habitation are yet to be covered. The separate details of Arsenic/ Fluoride-affected habitations including 'identified under NWQSM', 'other than NWQSM' and 'NWQSM habitations, which were earlier covered, but again marked as quality affected' may be seen at Format C17 C of IIMS of this Department. The status of Arsenic/ Fluoride- affected habitations covered and submission of the State during the meeting held through VC on 01.10.2020 to review the physical progress of coverage of Arsenic/Fluoride-affected habitations is **annexed**.

3. As only one-month time is left, it is again requested to ensure supply of potable water to all the Arsenic/ Fluoride-affected habitation in the State through permanent/ short-term measures by 31st December, 2020, invariably.

This may please be accorded highest priority.

Encl: as above

Yours sincerely,



(Ajay Kumar)

Director (WQ)

Copy to:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, Bihar

Status of Arsenic/Fluoride affected habitations covered since 01.10.2020

Habitation	No. of habitations to be covered as on 01.10.2020				No. of habitations to be covered as on 18.11.2020				Covered since 01.10.2020
	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	
Arsenic-affected	170	21	214	405	39	18	184	241	164
Fluoride-affected	299	56	506	861	42	26	30	98	763

Submission by State during VC held on 01.10.2020:**W.r.t. Arsenic-Affected habitations:**

- i.) 97 Arsenic habs have already been covered under NWQSM;
- ii.) In 73 Arsenic affected habitations work is in progress under NWQSM and will be completed by November, 2020; and
- iii.) In the remaining 235 Arsenic affected non-NWQSM habitations work is in progress and will be completed by December, 2020;

W.r.t. Fluoride-Affected habitations:

- i.) 224 Fluoride affected habitations have already been covered under NWQSM;
- ii.) In 75 Fluoride affected habitations work is in progress under NWQSM and will be completed by November, 2020; and
- iii.) In all the remaining 562 Fluoride affected non-NWQSM habitations work is in progress and will be completed by December, 2020;

No.WQ-11021/7/2016-WQ /238

Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 24 November 2020

To
The Secretary,
Drinking Water & Sanitation Department,
Jharkhand.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations –
regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11031/6/2017-WQ dated 16.10.2020 (copy enclosed) forwarding minutes of VC meeting held on 01.10.2020 and letter of even no. dated 23.10.2020 on the subject mentioned above requesting the State to ensure supply of potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, as on date, 02 nos of Arsenic and 52 nos of Fluoride-affected habitation are yet to be covered. The separate details of Arsenic/Fluoride-affected habitations including 'identified under NWQSM', 'other than NWQSM' and 'NWQSM habitations, which were earlier covered, but again marked as quality affected' may be seen at Format C17 C of IIMS of this Department. The status of Arsenic/ Fluoride- affected habitations covered and submission of the State during the meeting held through VC on 01.10.2020 to review the physical progress of coverage of Arsenic/Fluoride-affected habitations is annexed.

3. As only one-month time is left, it is again requested to ensure supply of potable water to all the Arsenic/ Fluoride-affected habitation in the State through permanent/ short-term measures by 31st December, 2020, invariably.

This may please be accorded highest priority.

Encl: as above

Yours sincerely,


(Ajay Kumar)

Director (WQ)

Copy to:
The Engineer-in-Chief/Chief Engineer, Drinking Water & Sanitation Department,
Jharkhand.

Status of Arsenic/Fluoride affected habitations covered since 01.10.2020

Habitation	No. of habitations to be covered as on 01.10.2020				No. of habitations to be covered as on 18.11.2020				Covered since 01.10.2020
	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	
Arsenic-affected	1	0	1	2	1	0	1	2	0
Fluoride-affected	37	17	8	62	37	7	8	52	10

Submission by State during VC held on 01.10.2020:**W.r.t. Arsenic-Affected habitations:**

- i.) Work is in progress in 01 non-NWQSM habitation and will be completed by December, 2020; and
- ii.) For covering 01 habitation under NWQSM tendering is published and State will try to provide safe drinking water by December, 2020;

W.r.t. Fluoride-Affected habitations:

- i.) work is in progress in all the habitations and will be covered by December, 2020;

No.WQ-11021/7/2016-WQ / 231
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.

Date: 24 November 2020

To
The Principal Secretary,
Rural Development and Panchayati Raj Department,
Karnataka.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations –
regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11031/6/2017-WQ dated 16.10.2020 (copy enclosed) forwarding minutes of VC meeting held on 01.10.2020 and letter of even no. dated 23.10.2020 on the subject mentioned above requesting the State to ensure supply of potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

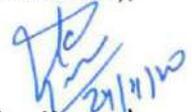
2. As reported by the State Government, as on date, 172 nos of Fluoride-affected habitation are yet to be covered. The separate details of Arsenic/ Fluoride-affected habitations including 'identified under NWQSM', 'other than NWQSM' and 'NWQSM habitations, which were earlier covered, but again marked as quality affected' may be seen at Format C17 C of IIMS of this Department. The status of Arsenic/ Fluoride-affected habitations covered and submission of the State during the meeting held through VC on 01.10.2020 to review the physical progress of coverage of Fluoride-affected habitations is annexed. It may be seen that although the State representative submitted that all habitations are being provided with safe drinking water, however as per IIMS, 172 Fluoride-affected habitations are still uncovered.

3. As only one-month time is left, it is again requested to ensure that the status of all the habitations may be get updated on IIMS correctly in line with the commitment made by the state representative in the said VC. It is not out of point to mention here that supply of potable drinking water must be ensured in all Fluoride-affected habitations through permanent/ short-term measures by 31st December, 2020, invariably.

This may please be accorded highest priority.

Encl: as above

Yours sincerely,


(Ajay Kumar)

Director (WQ)

Copy to:

The Engineer-in-Chief/Chief Engineer, Rural Development and Panchayati Raj
Department, Karnataka.

Status of Fluoride affected habitations covered since 01.10.2020

Habitation	No. of habitations to be covered as on 01.10.2020				No. of habitations to be covered as on 18.11.2020				Covered since 01.10.2020
	NWQSM Habs	NWQSMhabs which are earlier covered, but again marked as un-covered	Other than NWQSMhabs	Total	NWQSM Habs	NWQSMhabs which are earlier covered, but again marked as un-covered	Other than NWQSMhabs	Total	
Fluoride-affected	0	5	171	176	0	5	167	172	4

Submission by State during VC held on 01.10.2020:

- i.) 01 habitation is to be deleted; and
- ii.) in all the remaining 175 habitations safe drinking water is being provided through pipe line extension, WPP and other means;

No.WQ-11021/7/2016-WQ / 237

Government of India

Ministry of Jal Shakti

Department of Drinking Water & Sanitation

National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,

CGO Complex, Lodhi Road,

New Delhi – 110003.

Date: 24 November 2020

To

The Principal Secretary,

Water Supply & Sanitation Department,

Punjab.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations – regarding.

Madam,

Kindly refer to this Department's letter no. WQ-11031/6/2017-WQ dated 16.10.2020 (copy enclosed) forwarding minutes of VC meeting held on 01.10.2020 and letter of even no. dated 23.10.2020 on the subject mentioned above requesting the State to ensure supply of potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, as on date, 613 nos of Arsenic and 211 nos of Fluoride-affected habitation are yet to be covered. The separate details of Arsenic/ Fluoride-affected habitations including 'identified under NWQSM', 'other than NWQSM' and 'NWQSM habitations, which were earlier covered, but again marked as quality affected' may be seen at Format C17 C of IIMS of this Department. The status of Arsenic/ Fluoride- affected habitations covered and submission of the State during the meeting held through VC on 01.10.2020 to review the physical progress of coverage of Arsenic/Fluoride-affected habitations is annexed.

3. As only one-month time is left, it is again requested to ensure supply of potable water to all the Arsenic/ Fluoride-affected habitation in the State through permanent/ short-term measures by 31st December, 2020, invariably.

This may please be accorded highest priority.

Yours sincerely,

Encl: as above


(Ajay Kumar)
Director (WQ)

Copy to:

The Engineer-in-Chief/Chief Engineer, Water Supply & Sanitation Department, Punjab

Status of Arsenic/Fluoride affected habitations covered since 01.10.2020

Habitation	No. of habitations to be covered as on 01.10.2020				No. of habitations to be covered as on 18.11.2020				Covered since 01.10.2020
	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	
Arsenic-affected	235	55	324	614	234	55	324	613	1
Fluoride-affected	90	28	93	211	90	28	93	211	0

Submission by State during VC held on 01.10.2020:**W.r.t. Arsenic-Affected habitations:**

- i.) State informed that works are awarded for covering all habitations through long term measures and out of which work in 191 habitations will be completed by December, 2020; and
- ii.) In the remaining habitations administrative approval is taken for providing safe drinking water through short term measures through AIRP and CWPP in the meantime and these works will be completed by April, 2021;

W.r.t. Fluoride-Affected habitations:

- i.) all the habitations will be covered through long term measures by June, 2022 and short term measures by March, 2021;

No.WQ-11021/7/2016-WQ / 236

Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 24 November 2020

To
The Principal Secretary,
Department of Jal Shakti,
Uttar Pradesh.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations –
regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11031/6/2017-WQ dated 16.10.2020 (copy enclosed) forwarding minutes of VC meeting held on 01.10.2020 and letter of even no. dated 23.10.2020 on the subject mentioned above requesting the State to ensure supply of potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, as on date, **162** nos of Arsenic and **71** nos of Fluoride-affected habitation are yet to be covered. The separate details of Arsenic/ Fluoride-affected habitations including 'identified under NWQSM', 'other than NWQSM' and 'NWQSM habitations, which were earlier covered, but again marked as quality affected' may be seen at Format C17 C of IIMS of this Department. The status of Arsenic/ Fluoride- affected habitations covered and submission of the State during the meeting held through VC on 01.10.2020 to review the physical progress of coverage of Arsenic/Fluoride-affected habitations is **annexed**.

3. As only one-month time is left, it is again requested to ensure supply of potable water to all the Arsenic/ Fluoride-affected habitation in the State through permanent/ short-term measures by 31st December, 2020, invariably.

This may please be accorded highest priority.

Encl: as above

Yours sincerely,



(Ajay Kumar)

Director (WQ)

Copy to:
The Engineer-in-Chief/Chief Engineer, Department of Jal Shakti, Uttar Pradesh

Status of Arsenic/Fluoride affected habitations covered since 01.10.2020

Habitation	No. of habitations to be covered as on 01.10.2020				No. of habitations to be covered as on 18.11.2020				Covered since 01.10.2020
	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	
Arsenic-affected	95	50	19	164	94	49	19	162	2
Fluoride-affected	52	17	3	72	52	16	3	71	1

Submission by State during VC held on 01.10.2020:**W.r.t. Arsenic-Affected habitations:**

- i.) 45 habitations are already covered through PWS;
- ii.) 20 more habitations will be covered through PWS by December, 2020; and
- iii.) Remaining 99 Arsenic affected habitations will be provided with safe drinking water through ARU by December, 2020;

W.r.t. Fluoride-Affected habitations:

- i.) 22 habitations are planned through PWS out of which 12 habitations are already covered and the remaining 10 habitations will be covered by December, 2020; and
- ii.) CWPP schemes are planned for 50 remaining habitations where in works are already awarded and will be completed by December, 2020;

No.WQ-11021/7/2016-WQ / 235

Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003.
Date: 24 November 2020

To
The Principal Secretary,
Public Health Engineering Department,
West Bengal.

Subject: Providing potable water in all Arsenic/Fluoride-affected habitations –
regarding.

Sir,

Kindly refer to this Department's letter no. WQ-11031/6/2017-WQ dated 16.10.2020 (copy enclosed) forwarding minutes of VC meeting held on 01.10.2020 and letter of even no. dated 23.10.2020 on the subject mentioned above requesting the State to ensure supply of potable drinking water in all Arsenic/Fluoride affected habitations through permanent /short-term measures by December, 2020.

2. As reported by the State Government, as on date, **1,321** nos of Arsenic and **171** nos of Fluoride-affected habitation are yet to be covered. The separate details of Arsenic/ Fluoride-affected habitations including 'identified under NWQSM', 'other than NWQSM' and 'NWQSM habitations, which were earlier covered, but again marked as quality affected' may be seen at Format C17 C of IIMS of this Department. Although no one from State side attended the VC meeting held on 01.10.2020, the status of uncovered Fluoride-affected habitations has been reviewed by this Department. The status of Arsenic/ Fluoride- affected habitations since covered to review the physical progress of coverage of Fluoride-affected habitations is annexed.

3. As only one-month time is left, it is again requested to ensure supply of potable water to all the Arsenic/ Fluoride-affected habitation in the State through permanent/ short-term measures by 31st December, 2020, invariably.

This may please be accorded highest priority.

Encl: as above

Yours sincerely,


(Ajay Kumar)
Director (WQ)

Copy to:
The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, West
Bengal

Status of Arsenic/Fluoride affected habitations covered since 01.10.2020

Habitation	No. of habitations to be covered as on 01.10.2020				No. of habitations to be covered as on 18.11.2020				Covered since 01.10.2020
	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	NWQSM Habs	NWQSM habs which are earlier covered, but again marked as un-covered	Other than NWQSM habs	Total	
Arsenic-affected	309	486	599	1,394	304	441	576	1,321	73
Fluoride-affected	83	25	63	171	83	25	63	171	0

Th No. WQ-11031/6/2017-WQ /Ltr. 247
Government of India
Ministry of Jal Shakti
Department of Drinking Water and Sanitation
National Jal Jeevan Mission

8th Floor, Pt. Deendayal 'Antyodaya Bhawan',
CGO Complex, Lodhi Road,
New Delhi – 110003.

Dated: 07th December, 2020

To

Addl. Chief Secretary/Principal Secretary/ Secretary

In-charge of Rural Drinking Water Supply/ PHE Department

Andhra Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Jammu & Kashmir, Jharkhand,
Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu,
Uttar Pradesh and West Bengal

Subject: Minutes of the meeting held on 02nd December, 2020 – Regarding.

Sir/Madam,

I am directed to forward herewith the Minutes of meeting held by Director(WQ), DDWS on 02nd December, 2020 from 03:00 PM onwards through Video Conference to review the progress in providing safe drinking water in all Arsenic/ Fluoride-affected habitations, for kind information and necessary action by all the concerned.

Encl: as above

Yours sincerely

(Dharmendar Rai)
Under Secretary (WQ)

Copy to:

The Engineer-in-Chief/Chief Engineer,

Rural Drinking Water Supply/PHE Department,

Andhra Pradesh, Assam, Bihar, Chhattisgarh, Haryana, Jammu & Kashmir, Jharkhand,
Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil
Nadu, Uttar Pradesh and West Bengal

Minutes of the meeting held on 02nd December, 2020 from 3:00 PM onwards through video conference to review the progress in providing safe drinking water in all Arsenic/ Fluoride-affected habitations

Director (WQ) held a meeting on 02nd December, 2020 through video conference with Engineer-in-Chief/ Chief Engineers of PHED/ Rural Water Supply departments of all Arsenic/ Fluoride-affected States.

2. At the outset, Director (WQ) welcomed all the states and requested them to take necessary measures to ensure supply of safe drinking water in all Arsenic/Fluoride-affected habitations invariably by December, 2020. States were also reminded of the Hon'ble NGT order dated 04.08.2020 in O. A. No.384/2019 (Earlier O. A. No.156/2015) *vide* which Hon'ble NGT has sought a report about the status of coverage of Arsenic-affected habitations as on 31.12.2020 before the next date of hearing on 01.02.2021 to assess the compliance status of its directions about preponement of timeline to December-2020 for remedial measures in all Arsenic affected habitations, inter-alia.

3. Afterwards, Director (WQ) made the presentation about the status of coverage of Arsenic & Fluoride affected habitations and Financial progress under NWQSM with special focus on "Due State share" against the utilized NWQSM "Central share" as reported by States in IMIS as on 02.12.2020 (**annexed**). Thereafter, State representatives were asked to submit coverage status of remaining Arsenic/ Fluoride-affected habitations in their States. The coverage plan submitted by State representative is as under:

- i.) **Andhra Pradesh:** State informed that work is nearing completion in all the remaining 63 Fluoride-affected habitations and will be completed by December, 2020.
- ii.) **Assam:** State informed that the work has been awarded for all of the remaining 1,603 Arsenic-affected and 17 Fluoride-affected habitations and will be completed by December, 2020.
- iii.) **Bihar:** State informed that the work is nearing completion in all the remaining 154 Arsenic-affected and 97 Fluoride-affected habitations and will be completed by December, 2020.
- iv.) **Chhattisgarh:** State informed that out of the 153 Fluoride-affected habitations, both of the NWQSM habitations have been covered and balance 151 other than NWQSM habitations will be covered by March, 2021.
- v.) **Haryana:** State informed that out of the remaining 33 Fluoride-affected habitations, safe drinking water has already been provided in 27 habitations and other 6 habitations will be covered by February, 2020. State was requested to get the status of covered habitations updated in IMIS on priority.
- vi.) **Jammu & Kashmir:** State informed that safe drinking water has already been provided in both of the remaining Fluoride-affected habitations. State was requested to get the same updated in IMIS on priority.

- vii.) **Jharkhand:** State informed that out of the 02 remaining Arsenic-affected habitations, work is in progress in both of the Arsenic-affected habitations and will be completed by December, 2020. State also informed that out of the remaining 52 Fluoride-affected habitations, one habitation is already covered with CWPP, 27 habitations will be covered by January, 2020 and work is also in progress in the balance habitations.
- viii.) **Karnataka:** State informed that out of the remaining 61 Fluoride-affected habitations, one habitation has been moved to urban area and in balance 60 habitations safe drinking water is already being provided through pipe line extension, WPP and other means. State was requested to get the same updated in IMIS on priority.
- ix.) **Kerala:** State informed that work is in progress in all of the remaining 14 Fluoride-affected habitations. Out of which, one habitation will be covered by January, 2021 and the balance 13 habitations will be covered by March, 2021.
- x.) **Madhya Pradesh:** State informed that work is in progress in all of the remaining 193 Fluoride-affected habitations. Out of which, 37 habitations will be covered by December, 2020 and balance 156 habitations will be covered by March, 2021.
- xi.) **Maharashtra:** State informed that out of the remaining 26 Fluoride-affected habitations, 06 habitations will be covered by December, 2020, 09 habitations will be covered by March, 2021 and balance 11 habitations will be covered by March, 2022. State also informed that in 11 habitations, which are proposed to be covered by March, 2022, 10-20 lpcd of safe drinking water is already being provided.
- xii.) **Odisha:** State informed that out of the remaining 69 Fluoride-affected habitations, 6 habitations are covered with PWS and balance all other 63 habitations will be covered by Mega Water Supply scheme by 2022 and with CWPP as interim measure by March, 2021. State was requested to get the status of covered habitations updated in IMIS on priority.
- xiii.) **Punjab:** State informed that out of the remaining 611 Arsenic-affected habitations, 308 habitations will be covered by March, 2021 and the remaining 303 habitations will be covered by April, 2021, by short term measures. State informed that tendering for all the affected habitations is in progress and the work will be awarded by December. With regard to remaining 211 Fluoride-affected habitations, State informed that 12 habitations will be covered by December, 2020 and for the balance 199 habitations, tendering is in progress and work will be completed by March-2021.
- xiv.) **Rajasthan:** State informed that out of the remaining 845 Fluoride-affected NWQSM habitations, 707 habitations will be covered by December, 2020 and the balance 138 habitations will be covered by February, 2021. State also informed that out of the remaining 489 Fluoride-affected other than NWQSM habitations, 397 habitations will be covered by December, 2020 and the balance 92 habitations will be covered by February, 2021. With regard to 31 NWQSM Fluoride-affected habitations which were earlier marked as covered and again marked as quality-affected, State

informed that status of these habitations is being reviewed and the same will be updated on IMIS shortly.

- xv.) **Tamil Nadu:** State informed that out of the remaining 236 Fluoride-affected habitations, 36 habitations will be covered through FHTCs by March, 2021 and 210 habitations will be covered through FHTCs in FY 2021-22. However, in all of the 236 habitations, 20-30 lpcd of safe drinking water is already being provided.
- xvi.) **Uttar Pradesh:** State informed that out of the remaining 146 Arsenic-affected habitations and 66 Fluoride-affected habitations, 52 habitations are already covered and the remaining will be covered by December, 2020. State was requested to get the status of covered habitations updated in IMIS on priority.
- xvii.) **West Bengal:** State informed that for the remaining 1,094 Arsenic-affected habitations and 149 Fluoride-affected habitations, DPRs have been prepared and are awaiting approval from the State finance department. State was reminded that as per Hon'ble NGT directions, supply of safe drinking water in all of the Arsenic-affected habitations is to be ensured by December, 2020 and Status report in this regard is to be furnished during next hearing before Hon'ble NGT. Besides, State was requested to coordinate with the State Finance department for expediting the process of DPR approval and to ensure safe drinking water in all these habitations in general and in Arsenic-affected habitations in particular, at the earliest.

5. After the submissions made by the States, Director(WQ), while referring to Hon'ble NGT directions again , urged all States to make every possible effort to be adhered to the work completion timelines so as to ensure supply of safe drinking water in all of the Arsenic/ Fluoride-affected habitations in the shortest possible time. States were also requested to update the progress of work in IMIS on a daily basis and, in case of any difficulty, to bring the matter to this Department's notice immediately.

6. Director (WQ) also requested the States to ensure utilization of "Due State Share" against the utilized "Central Share" under NWQSM and also to make sure utilization of corresponding matching State share against planned expenditure from NWQSM Central share in the remaining months as NWQSM is getting completed by the end of this financial year.

Review of Physical Progress in As/F Affected Habitations

2nd December, 2020

Department of Drinking Water and Sanitation
New Delhi

Agenda

Status of providing safe drinking water in all **Arsenic and Fluoride** affected habitations.

Balance **Arsenic** affected habitations to be covered *(as per C17c format)*

S.No.	State	NWQSM habs	NWQSM covered habs again marked as un-covered in YDU	Other than NWQSM habs	Total balance habs to be covered by 31.12.2020
1	Assam	1,531	0	72	1,603
2	Bihar	25	12	117	154
3	Jharkhand	1	0	1	2
4	Punjab	233	55	323	611
5	Uttar Pradesh	88	39	19	146
6	West Bengal	304	214	576	1,094
Total		2,182	320	1,108	3,610

Balance Fluoride affected habitations to be covered *(as per C17c format)*

S.No.	State	NWQSM habs	NWQSM covered habs again marked as un-covered in YDU	Other than NWQSM habs	Total balance habs to be covered by 31.12.2020
1	Andhra Pradesh	16	1	46	63
2	Assam	5	0	12	17
3	Bihar	42	25	30	97
4	Chhattisgarh	2	0	151	153
5	Haryana	33	0	0	33
6	Jammu & Kashmir	0	0	2	2
7	Jharkhand	37	7	8	52
8	Karnataka	0	0	61	61
9	Kerala	14	0	0	14
10	Madhya Pradesh	0	1	192	193
11	Maharashtra	7	0	19	26
12	Odisha	1	0	68	69
13	Punjab	90	28	93	211
14	Rajasthan	845	31	489	1,365*
15	Tamil Nadu	0	0	236	236
16	Uttar Pradesh	50	13	3	66
17	West Bengal	83	3	63	149
Total		1,225	109	1,473	2,807

* Vide letter dated 27.11.2020, Rajasthan submitted list of 208 habitations for updation of status in IMIS

Physical Progress under NWQSM

Type of Habitation	Total		Covered		Balance	
	Habs	Population (in Cr.)	Habs	Population (in Cr.)	Habs	Population (in lakh)
Arsenic	13,819	1.56	11,637	1.4	2,182	15.86
Fluoride	13,725	1.21	12,500	1.13	1,225	7.9
Total	27,544	2.77	24,137 (88 %)	2.53 (91 %)	3,407 (12 %)	23.76 (9 %)

Financial Progress under NWQSM

(Rs. in Cr.)

S. No	State Name	Eligible Central Share	Total Release	Expenditure - Central Share	Expenditure - State Share	Matching State Share Required
1	Andhra Pradesh	14.18	25.74	13.28	15.51	0
2	Assam	848.86	330.96	107.46	14.19	0
3	Bihar	279.02	171.96	103.85	89.6	14.25
4	Chhattisgarh	1.25	0.92	0.71	0.02	0.69
5	Haryana	21.95	16.91	11.79	12.34	0
6	Jharkhand	40.79	38.72	32.52	25.21	7.31
7	Karnataka	38.93	26.99	2.23	2.38	0
8	Kerala	2.37	4.43	2.28	1.43	0.85
9	Madhya Pradesh	3.15	4.41	3.16	2.73	0.43
10	Maharashtra	17.49	18.79	6.79	0	6.79
11	Odisha	2.14	1.12	1.11	0.67	0.44
12	Punjab	202.92	98.01	18.29	0.82	17.47
13	Rajasthan	1888.27	1145.5	776.42	704.21	72.21
14	Telangana	705.69	700.23	700.02	504.8	195.22
15	Uttar Pradesh	101.69	49.95	47.57	46.99	0.58
16	West Bengal	1408.32	1305.7	973.82	837.72	136.1
Total		5577.01	3940.34	2801.3	2258.62	452.34

Thank you

No. WQ-11021/7/2016-WQ - 249

Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003
Date: 11 December 2020

To
The Addl. Chief Secretary,
Public Health Engineering Department,
Assam.

Subject: To ensure supply of safe drinking water in all Arsenic /Fluoride-affected habitations by 31st December, 2020 – regarding

Sir,

As you are aware, a concerted effort is being made to provide potable water on priority to people living in quality-affected habitations especially with Arsenic and Fluoride contaminants, for which special funding has been done, which is coming to an end on 31st March, 2021. As directed by the National Green Tribunal, all such habitations, having water quality problems, are to be provided with potable water on priority and these projects are to be completed before 31st December, 2020.

2. In this regard, kindly also refer to the VC meeting on 02.12.2020 through video conference, with Arsenic/ Fluoride-affected States/UTs to review the progress in providing safe drinking water in all Arsenic/ Fluoride-affected habitations. Minutes of the meeting were circulated to all concerned States/UTs vide this Department's letter no. WQ-11031/6/2017-WQ dated 07.12.2020 (copy enclosed). Representative from your State also attended the meeting and apprised about the work progress with regard to Arsenic/ Fluoride-affected habitations as under:

“Work has been awarded for all the remaining 1,603 Arsenic-affected and 17 Fluoride-affected habitations and will be completed by December, 2020.”

3. The details of Arsenic/ Fluoride-affected habitations in your State which are yet to be covered are as under, which may also be seen at format C-17 C of IMIS:

Habitations	Nos of NWQSM habitations	Nos of earlier reported as covered NWQSM habitations	No. of other than NWQSM habitations	Total nos of habitations
Arsenic – affected	1,242	0	72	1,314
Fluoride-affected	5	0	12	17

4. There is very limited time left and keeping in view the importance and urgency of the matter, your personal intervention is requested for expediting the implementation. It is also requested that a meeting may be convened at your level with all concerned PHED officials and representatives of executing agency to review the progress of the work to ensure timely completion of work.

Yours sincerely,



(Ajay Kumar)

Director (WQ)

Encl: as above

Copy for information and necessary action:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department, Assam

No. WQ-11021/7/2016-WQ - 252
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003
Date: 11 December 2020

To
The Principal Secretary,
Water Supply & Sanitation Department,
Punjab.

Subject: To ensure early supply of safe drinking water in all Arsenic / Fluoride-affected habitations by December, 2020 – regarding

Madam,

As you are aware, a concerted effort is being made to provide potable water on priority to people living in quality affected habitations especially with Arsenic and Fluoride contaminants, for which special funding has been done, which is coming to an end on 31st March, 2021. As directed by the National Green Tribunal, all such habitations, having water quality problems, are to be provided with potable water on priority and these projects are to be completed before 31st December, 2020.

2. In this regard, kindly also refer to the VC meeting on 02.12.2020 through video conference, with Arsenic/ Fluoride-affected States/UTs to review the progress in providing safe drinking water in all Arsenic/ Fluoride-affected habitations. Minutes of the meeting were circulated to all concerned States/UTs vide this Department's letter no. WQ-11031/6/2017-WQ dated 07.12.2020 (copy enclosed). Representative from your State also attended the meeting and apprised about the work progress with regard to Arsenic/ Fluoride-affected habitations as under:

“Out of the remaining 611 Arsenic-affected habitations, 308 habitations will be covered by March, 2021 and the remaining 303 habitations will be covered by April, 2021, by short term measures. State informed that tendering for all the affected habitations is in progress and the work will be awarded by December.

With regard to remaining 211 Fluoride-affected habitations, State informed that 12 habitations will be covered by December, 2020 and for the balance 199 habitations, tendering is in progress and work will be completed by March-2021."

3. The details of Arsenic/ Fluoride-affected habitations in your State which are yet to be covered are as under, which may also be seen at format C-17 C of IMIS:

Habitations	Nos of NWQSM habitations	Nos of earlier reported as covered NWQSM habitations	No. of other than NWQSM habitations	Total nos of habitations
Arsenic - affected	233	55	323	611
Fluoride-affected	90	28	93	211

4. There is very limited time left and keeping in view the importance and urgency of the matter, your personal intervention is requested for expediting the implementation. It is also requested that a meeting may be convened at your level with all concerned PHED officials and representatives of executing agency to review the progress of the work to ensure timely completion of work.

Yours sincerely,



(Ajay Kumar)

Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Water Supply & Sanitation Department, Punjab

No. WQ-11021/7/2016-WQ - 255

Government of India

Ministry of Jal Shakti

Department of Drinking Water & Sanitation

National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,

CGO Complex, Lodhi Road,

New Delhi – 110003

Date: 11 December 2020

To

The Principal Secretary,

Department of Jal Shakti,

Uttar Pradesh.

Subject: To ensure early supply of safe drinking water in all Arsenic / Fluoride-affected habitations by December, 2020 – regarding

Sir,

As you are aware, a concerted effort is being made to provide potable water on priority to people living in quality-affected habitations especially with Arsenic and Fluoride contaminants, for which special funding has been done, which is coming to an end on 31st March, 2021. As directed by the National Green Tribunal, all such habitations, having water quality problems, are to be provided with potable water on priority and these projects are to be completed before 31st December, 2020.

2. In this regard, kindly also refer to the VC meeting on 02.12.2020 through video conference, with Arsenic/ Fluoride-affected States/UTs to review the progress in providing safe drinking water in all Arsenic/ Fluoride-affected habitations. Minutes of the meeting were circulated to all concerned States/UTs vide this Department's letter no. WQ-11031/6/2017-WQ dated 07.12.2020 (copy enclosed). Representative from your State also attended the meeting and apprised about the work progress with regard to Arsenic/ Fluoride-affected habitations as under:

"State informed that out of the remaining 146 Arsenic-affected habitations and 66 Fluoride-affected habitations, 52 habitations are already covered and the remaining will be covered by December, 2020."

3. The details of Arsenic/ Fluoride-affected habitations in your State which are yet to be covered are as under, which may also be seen at format C-17 C of IMIS:

Habitations	Nos of NWQSM habitations	Nos of earlier reported as covered NWQSM habitations	No. of other than NWQSM habitations	Total nos of habitations
Arsenic - affected	88	39	19	146
Fluoride-affected	50	13	3	66

4. There is very limited time left and keeping in view the importance and urgency of the matter, your personal intervention is requested for expediting the implementation. It is also requested that a meeting may be convened at your level with all concerned PHED officials and representatives of executing agency to review the progress of the work to ensure timely completion of work.

Yours sincerely,



(Ajay Kumar)

Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Department of Jal Shakti, Uttar Pradesh

No. WQ-11021/7/2016-WQ - 256

Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003

Date: 11 December 2020

To
The Principal Secretary,
Public Health Engineering Department,
West Bengal.

Subject: To ensure early supply of safe drinking water in all Arsenic / Fluoride-affected habitations by December, 2020 – regarding

Sir,

As you are aware, a concerted effort is being made to provide potable water on priority to people living in quality-affected habitations especially with Arsenic and Fluoride contaminants, for which special funding has been done, which is coming to an end on 31st March, 2021. As directed by the National Green Tribunal, all such habitations, having water quality problems, are to be provided with potable water on priority and these projects are to be completed before 31st December, 2020.

2. In this regard, kindly also refer to the VC meeting on 02.12.2020 through video conference, with Arsenic/ Fluoride-affected States/UTs to review the progress in providing safe drinking water in all Arsenic/ Fluoride-affected habitations. Minutes of the meeting were circulated to all concerned States/UTs vide this Department's letter no. WQ-11031/6/2017-WQ dated 07.12.2020 (copy enclosed). Representative from your State also attended the meeting and apprised about the work progress with regard to Arsenic/ Fluoride-affected habitations as under:

"For the remaining 1,094 Arsenic-affected habitations and 149 Fluoride-affected habitations, DPRs have been prepared and are awaiting approval from the State finance department."

3. The details of Arsenic/ Fluoride-affected habitations in your State which are yet to be covered are as under, which may also be seen at format C-17 C of IMIS:

Habitations	Nos of NWQSM habitations	Nos of earlier reported as covered NWQSM habitations	No. of other than NWQSM habitations	Total nos of habitations
Arsenic - affected	304	234	576	1,114
Fluoride-affected	83	3	63	149

4. There is very limited time left and keeping in view the importance and urgency of the matter, your personal intervention is requested for expediting the implementation. It is also requested that a meeting may be convened at your level with all concerned PHED officials and representatives of executing agency to review the progress of the work to ensure timely completion of work.

Yours sincerely,



(Ajay Kumar)
Director (WQ)

Encl: as above

Copy to:

The Engineer-in-Chief/Chief Engineer, Public Health Engineering Department,
West Bengal

State-wise details of Arsenic affected habitations

State	As on 25.03.2019		As on 26.01.2020		As on 28.07.2020		As on 31.12.2020		As on 21.01.2021	
	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population	No. of Arsenic Affected Habitations	Population
Assam	4,301	16,07,660	3,309	12,42,151	2,522	9,70,431	0	0	0	0
Bihar	807	12,05,934	335	5,14,396	405	7,31,982	34	78,909	24	71,946
Jharkhand	19	13336	3	6714	2	7075	1	75	1	75
Karnataka	3	2590	0	0	0	0	0	0	0	0
Punjab	652	8,28,073	644	8,20,192	616	7,97,628	598	7,78,237	591	7,56,701
Uttar Pradesh	707	5,32,507	606	4,09,180	164	2,33,647	3	4,300	0	0
West Bengal	9,126	93,19,930	5,304	44,50,889	1,395	19,37,691	1,115	14,46,139	1,108	14,39,932
Total	15,615	1,35,10,030	10,201	74,43,522	5,104	46,78,454	1,751	23,07,660	1,724	22,68,654

(Source: IMIS, DDWS)

MOST IMMEDIATE

No. WQ-11021/1/2020-WQ-DDWS – part(1)
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission
 4th Floor, Pt. Deendayal Antyodaya Bhawan,

New Delhi – 110003

Dated the 15 September, 2020

To,

Addl. Chief Secretary/ Principal Secretary/ Secretary
 In-charge Rural Water Supply/ PHE Department,
 All States/ UTs

Subject: Opening up of water quality testing facilities for general public-regarding

Madam/Sir,

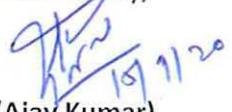
The Jal Jeevan Mission aims at providing Functional Household Tap Connection (FHTC) by 2024 to every rural household to provide drinking water in adequate quantity (minimum 55 lpcd) of prescribed quality (BIS:10500) on regular basis. Water Quality Monitoring and Surveillance (WQM&S) has been accorded highest priority under Jal Jeevan Mission (JJM).

2. Water testing is important for monitoring the operation of water supply, verification of safety of drinking water, investigation of disease outbreaks and preventive measures. At grassroots, water quality is usually ascertained only by colour, odour and taste of the water, irrespective of the fact that the presence of most of the chemical contaminants does not exhibits any change in terms of color, odour or taste in comparison to potable water. For creating awareness among communities about the kind of water they are consuming, there should be a mechanism for testing of drinking water samples collected by general public.

3. As per JJM operational guidelines "Supply of prescribed quality of water is crucial factor which decides functionality of household tap connections. For ensuring this, water quality testing laboratories established under erstwhile ARWSP, NRDWP and now JJM will also make provision for getting water samples collected by general public tested at nominal rate that may be fixed by the department. Wide publicity about this be given so that public gets to know about this initiative." (para 10.0 at page 62)

4. In view of this, it is advised to issue necessary notification/circular/order for opening up of water quality testing facilities to general public for drinking water testing sample collected by general public at all laboratories of the State at nominal rates under intimation to this office.

Yours sincerely,


 (Ajay Kumar)

Director (WQ)

Copy to: Engineer-in-Chief/ Chief Engineer, Rural Water Supply/ PHE Department, All States/ UTs for information and necessary action.

No. WQ-11021/1/2020-WQ-Part(1)/220
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National JalJeevanMission

4th Floor, Pt. Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road,
New Delhi – 110003

Date 19 November, 2020

To

Addl. Chief Secretary/ Principal Secretary/ Secretary
I/c of Rural Water Supply/Public Health Engineering Department
All States/UTs.

Subject: Opening water quality testing laboratories to general public for testing of drinking water samples and fixing rates of testing – reg.

Madam/ Sir

I am directed to refer to this Department letter of even no. dated 15.09.2020 requesting all the States/ UTs to issue necessary notification/circular/order for opening up of water quality testing laboratories set up under erstwhile ARWSP, NRDWP and Jal Jeevan Mission(JJM) to general public for testing their drinking water samples at nominal rates, as envisaged in the Operational Guidelines for the implementation of Jal Jeevan Mission.

2. It has been observed that in some of States/ UTs, where these labs are open to general public, rates for testing water samples varies widely across States for testing the same parameter. In some cases, prescribed rates appear to be on the higher side making it difficult for rural population to get their water samples tested.

3. In this context and with a view to have uniformity in the testing rates across the country and to make it within the reach of the rural population, a committee was constituted to study the existing rates and to make recommendation on the individual rates and package/bundling for testing of few basic parameters (as given in JJM guidelines) for testing water samples brought-in by general public. The Mission had also requested all States/ UTs for parameter-wise rate card and carried out analysis considering the instrument cost, manpower cost, recurring cost (electricity, consumables, calibration etc) to determine the rate of testing for these few parameters.

4. The Committee after detailed deliberations and studying testing rates being charged by various States/other Government agencies, has recommended rates for testing of different parameters at water quality testing laboratories, which is at Annex-I.

5. As you are aware, upto 2% of the annual JJM allocation can be utilized for carrying out various WQM&S activities, which *inter alia* includes (para 10.2 of JJM Guidelines) procurement

of equipment, instruments, chemicals/reagents, consumables, hiring of outsourced human resources, etc.

6. Keeping in view the fact, that substantial portion of the expenditure incurred on providing water sample testing facilities at laboratories is already being borne by the Govt. of India, it is advised to adopt the rates being suggested by the Mission, in order to encourage rural population to get their water samples tested at these laboratories. This will increase awareness about various aspects of water quality and borne diseases. This will also help in building confidence in the quality of water being supplied through their taps in their homes. This will also be helpful in taking remedial action to ensure that water supplied through taps conforms to the prescribed quality, which is the essence of Jal Jeevan Mission.

7. You are requested to give wide publicity in local vernacular language and also take necessary steps including IEC campaign so that public gets to know about this initiative and brings their drinking water samples for testing to these labs.

Yours sincerely,



(Ajay Kumar)
Director (WQ)

Encl: as above

Copy to Engineer-in-Chief/ Chief Engineer, Rural Water Supply/ PHE Department/ Water Boards, All States/ UTs for information and necessary action.

Annex

Suggested rates for drinking water testing for samples brought in by general public

(In Rupees)

S. No.	Parameter	Individual Rate	Package Rate
1.	Odour	1	50
2.	Color	1	
3.	pH	1	
4.	Total dissolved solids	1	
5.	Turbidity	5	
6.	Total alkalinity	20	
7.	Total hardness	20	
8.	Residual Chlorine	1	
9.	Chloride	50	50
10.	Sulphate	50	50
11.	Iron	50	50
12.	Total Arsenic	100	100
13.	Fluoride	50	50
14.	Nitrate	50	50
15.	Total coliform bacteria	100	100
16.	E.coli or thermo tolerant coliform bacteria	100	100
Total		600	600

MOST IMMEDIATE

No. WQ-11021/1/2020-WQ-DDWS – part(1)
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission
4th Floor, Pt. Deendayal Antyodaya Bhawan,

New Delhi – 110003

Dated the 15 September, 2020

To,

Addl. Chief Secretary/ Principal Secretary/ Secretary
In-charge Rural Water Supply/ PHE Department,
All States/ UTs
File No. WQ-11021/1/2020-WQ-DDWS-Part(1)

Subject: Opening up of water quality testing facilities for general public-regarding

Madam/Sir,

The Jal Jeevan Mission aims at providing Functional Household Tap Connection (FHTC) by 2024 to every rural household to provide drinking water in adequate quantity (minimum 55 lpcd) of prescribed quality (BIS:10500) on regular basis. Water Quality Monitoring and Surveillance (WQM&S) has been accorded highest priority under Jal Jeevan Mission (JJM).

2. Water testing is important for monitoring the operation of water supply, verification of safety of drinking water, investigation of disease outbreaks and preventive measures. At grassroots, water quality is usually ascertained only by colour, odour and taste of the water, irrespective of the fact that the presence of most of the chemical contaminants does not exhibits any change in terms of color, odour or taste in comparison to potable water. For creating awareness among communities about the kind of water they are consuming, there should be a mechanism for testing of drinking water samples collected by general public.

3. As per JJM operational guidelines "Supply of prescribed quality of water is crucial factor which decides functionality of household tap connections. For ensuring this, water quality testing laboratories established under erstwhile ARWSP, NRDWP and now JJM will also make provision for getting water samples collected by general public tested at nominal rate that may be fixed by the department. Wide publicity about this be given so that public gets to know about this initiative." (para 10.0 at page 62)

4. In view of this, it is advised to issue necessary notification/circular/order for opening up of water quality testing facilities to general public for drinking water testing sample collected by general public at all laboratories of the State at nominal rates under intimation to this office.

Yours sincerely,

(Ajay Kumar)

Director (WQ)

Copy to: Engineer-in-Chief/ Chief Engineer, Rural Water Supply/ PHE Department, All States/ UTs for information and necessary action.

State-wise funds released with recommendation of NITI Aayog

S. No.	State	Release (Cr.)
1.	Andhra Pradesh	21.26
2.	Assam	11.57
3.	Bihar	22.83
4.	Chhattisgarh	1.05
5.	Gujarat	0.89
6.	Haryana	2.66
7.	Jammu & Kashmir	0.47
8.	Jharkhand	1.5
9.	Karnataka	59.9
10.	Kerala	19.73
11.	Madhya Pradesh	15.85
12.	Maharashtra	24.08
13.	Odisha	2
14.	Punjab	39.35
15.	Rajasthan	431.29
16.	Telangana	94.58
17.	Uttar Pradesh	13.39
18.	Uttarakhand	0.62
19.	West Bengal	236.98
Total		1000

[Source: IMIS, DDWS]

**Physical progress of Arsenic affected habitations using NITI Aayog
Fund**

S. No.	State	Number of habitations covered	Number of habitations being covered
1.	Andhra Pradesh	0	0
2.	Assam	91	5
3.	Bihar	26	2
4.	Chhattisgarh	0	0
5.	Gujarat	0	0
6.	Haryana	0	0
7.	Jammu & Kashmir	0	0
8.	Jharkhand	0	0
9.	Karnataka	0	2
10.	Kerala	0	0
11.	Madhya Pradesh	0	0
12.	Maharashtra	0	0
13.	Odisha	0	0
14.	Punjab	77	12
15.	Rajasthan	0	0
16.	Telangana	0	0
17.	Uttar Pradesh	39	0
18.	Uttarakhand	0	0
19.	West Bengal	1,032	382
Total		1,265	403

[Source: IMIS, DDWS]

State-wise financial progress under NWQSM

(Rs. In Cr.)

S. No.	State Name	Release	Expenditure
1.	Andhra Pradesh	25.74	13.52
2.	Assam	530.96	227.37
3.	Bihar	171.96	106.69
4.	Chhattisgarh	0.92	0.71
5.	Haryana	16.91	11.79
6.	Jharkhand	38.72	32.58
7.	Karnataka	26.99	2.24
8.	Kerala	4.43	2.28
9.	Madhya Pradesh	4.41	3.15
10.	Maharashtra	18.79	6.78
11.	Odisha	1.12	1.11
12.	Punjab	98.01	64.93
13.	Rajasthan	1145.5	815.65
14.	Telangana	700.23	700.02
15.	Uttar Pradesh	69.95	49.94
16.	West Bengal	1,305.70	973.96
Total		4,160.34	3,012.72

[Source: IMIS, DDWS]

Physical Status of Arsenic affected habitations under NWQSM

State Name	No. of earmarked habitations	No. of habitations covered with provision of safe water	No. of habitations wherein quality is improved / covered with State plan scheme	No. of habitations being covered	No. of balance habitations
Assam	3,726	2,426	1,300	0	0
Bihar	1,077	287	776	14	0
Haryana	45	5	40	0	0
Jharkhand	130	34	95	1	0
Karnataka	21	18	3	0	0
Punjab	492	169	110	212	1
Uttar Pradesh	262	205	57	0	0
West Bengal	8,066	5,694	2,068	244	60
Total	13,819	8,838	4,449	471	61

[Source: IMIS, DDWS]

The Status of these Arsenic affected habitations (other than earmarked under NWQSM)

State	Number of affected habitations as on 31.03.2019	Number of affected habitations as on 12.05.2020	Number of affected habitations as on 21.01.2021
Assam	959	220	0
Bihar	150	150	8
Jharkhand	1	0	0
Punjab	291	280	323
Uttar Pradesh	456	456	0
West Bengal	4,927	3,198	576
Total	6,784	4,304	907

[Source: IMIS, DDWS]

GOVERNMENT OF ASSAM
PUBLIC HEALTH ENGINEERING DEPARTMENT
DISPUR ::GUWAHATI- 6.

No. PHED-392/2018/Pt/99

Dated Dispur, the 8th January 2021

From : Sri N P Das
Secretary to the Govt. of Assam
Public Health Engineering Department
Dispur, Guwahati - 06.

To : The Under Secretary to Govt. of India
National Jal Jeevan Mission
Department of Drinking Water and Sanitation
Ministry of Jal Shakti, Govt. of India
8th Floor, Pt. Deendayal Antyodaya Bhawan
CGO Complex, New delhi - 110003

Sub : Status of Compliance report as per order of Hon,ble NGT in OA no. 384/2019 (earlier 156/2015) regarding contamination of ground water due to arsenic and availability of clean drinking water.

Ref : Letter No: WQ – 11035/5/2018-WQ/03 dated 05/01/2021

Sir,

In inviting a reference to the above, I am directed to forward herewith the Status of Compliance report as per order of Hon,ble NGT in OA no. 384/2019 (earlier 156/2015) regarding contamination of ground water due to arsenic and availability of clean drinking water as received from Chief Engineer (PHE)W, Assam, for your kind information and necessary action.

Enclo: As stated above

Yours faithfully



Secretary to the Govt. of Assam
Public Health Engineering Department

Memo No. 392/2018/Pt/99 - A

Dated Dispur, the 8th January 2021

Copy forwarded to :-

- 1) The Mission Director, JJM, Assam, Hengrabari, Guwahati-36.
- 2) The Chief Engineer (PHE) Water, Assam. This has a reference to his letter No. 1984/TB/2019/Pt – I/ T – 25404 dated 07/01/2021.
- 3) The P.S to Addl. Chief Secretary to the Govt. of Assam, PHE Department for kind appraisal of Addl. Chief Secretary.



Secretary to the Govt. of Assam
Public Health Engineering Department

GOVERNMENT OF ASSAM
OFFICE OF THE CHIEF ENGINEER (PHE), WATER, ASSAM
PUBLIC HEALTH ENGINEERING DEPARTMENT
HENGRABARI, GUWAHATI - 781036

No. PHE- 1984/TB/2019/Pt-I/ **7-25404**

Date: **07/01/2021**

To : The Secretary to the Govt. of Assam
Public Health Engineering Department
B - Block, Janata Bhawan, Dispur - 05

Sub : Status of compliance report as per the direction of Hon'ble NGT;
OA No. 384/2019 (earlier OA No. 156 of 2015) Mrs. Sunita Pandey & Anr.
V/s Union of India & Ors regarding problem of contamination of
groundwater due to arsenic and availability of clean drinking water - Reg.

Ref : WQ-11035/5/2018-WQ/03, Dtd. 05.01.2021

Sir,

With reference to the subject cited above, I have the honour to submit herewith the compliance report with status of safe drinking water in Arsenic affected habitations in the state of Assam as on 31.12.2020 is as follows -

- ❖ Necessary action has been taken for strict compliance of Hon'ble NGT order both at State and District Level.
- ❖ Necessary planning has been adapted to preponed the timeline for mitigation of Arsenic affected habitations of Assam and as per the timeline suggested by the Ministry of Jal Shakti all Arsenic affected habitations mitigated either by short or long term by 31.12.2020.
- ❖ As on 18.08.2016, total 3726 nos of Arsenic affected habitations were in Assam and all those habitations already mitigated either by short term or long term mitigation measure within 31.12.2020.

This is for favour of your kind information and requested for onward submission to the Ministry of Jal Shakti at the earliest.

Yours faithfully,


(Er. Manin Kumar Das)

Chief Engineer (PHE), Water, Assam
Hengrabari, Guwahati-36

Memo No: PHE- 1984/TB/2019/Pt-I/ **7-25405-06**

Date: **07/01/2021**

Copy to:

1. The Mission Director, Jal Jeevan Mission, Assam for favour of kind appraisal.
2. Shri Dharmendar Rai, Under Secretary to the Govt. of India, Department of Drinking Water & Sanitation, Ministry of Jal Shakti, New Delhi - 110003 for favour of kind information.


(Er. Manin Kumar Das)

Chief Engineer (PHE), Water, Assam
Hengrabari, Guwahati-36

o/c

National Water Quality Sub-Mission
Department of Drinking Water & Sanitation
Ministry of Jal Shakti

NWQSM - 7 : Status Of NWQSM (F18) Habitations (Arsenic affected)

Back

All Arsenic affected Fluoride affected

Note : To remove duplication of habitation, habitation having PWS are counted under PWS category only.
*** Habitation counted have been taken for PWS schemes irrespective of funding pattern.**
**** Habitations covered other than PWS & CWPPs.**

S.No	District Name	Nos. of Habitations as on 18/08/2018	Covered Habitations	Covered							Habitations covered with other measures (Quality is Improved / Covered with State Plan Scheme)	Habitations Beging Covered	Beging Covered										Left out habitations	Left out habitations taken up in Proposed NWQSM Schemes			Remaining habitations
				NWQSM		JJM & Others*		RWSSP- LIS Schemes	Niti Aayog	Other Schemes**			NWQSM	JJM		RWSSP- LIS	NITI Aayog		Other schemes		PWS	CWPPs		Total			
				PWS	CWPPs	PWS	CWPPs	PWS	CWPPs	PWS				PWS	CWPPs	PWS	PWS	CWPPs	PWS	CWPPs							
A	B	C	D = E+F+G +H+I+J+K	E	F	G	H	I	J	K	L	M = N+O+P+Q +R+S+T+U+V	N	O	P	Q	R	S	T	U	V	W = C-D-L-M	PWS	CWPPs	Total		
1	Baksha	821	812	468	40	17	282	0	0	5	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Barpeta	458	230	50	0	33	137	0	8	2	228	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Bongaigaon	7	0	0	0	0	0	0	0	0	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Cachar	5	5	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Darrang	238	56	19	0	19	15	0	3	0	182	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Dhemaji	70	56	7	11	0	38	0	0	0	14	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Dhubri	260	181	114	40	9	4	0	13	1	79	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Goalpara	4	4	1	0	0	0	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Golaghat	119	119	116	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jorhat	959	350	60	35	54	158	5	35	3	609	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Kamrup	2	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Kokrajhar	10	5	1	4	0	0	0	0	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Lakhimpur	1	1	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Morigaon	2	2	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Nagaon	2	1	0	0	0	0	0	1	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Nalbari	752	603	131	244	23	204	0	1	0	149	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Sivasagar	8	0	0	0	0	0	0	0	0	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Sonitpur	8	1	1	0	0	0	0	0	0	7	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total	3726	2428	873	374	158	839	5	68	11	1300	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Government of Bihar
Public Health Engineering Department

Letter No:-6ए0/वि02-1034/18- 85

Patna, Date:- 13/01/2021

From,

Daya Shankar Mishra,
Engineer in Chief-Cum-Spl. Secretary.

To,

Mr. Dharmendar Rai,
Under Secretary to the Government of India
Department of Drinking Water & Sanitation
(National Jal Jeevan Mission)
8th floor, Pt. Deendayal Antodaya Bhawan
CGO Complex, Lodhi Road, New Delhi-110003.

Sub: OA No. 384/2019 (earlier OA No. 156 of 2015) Mrs. Sunita Pandey & Anr. V/s Union of India & Ors Regarding problem of contamination of ground water due to Arsenic and availability of clean drinking water-regarding.

Ref: Your letter no.- WQ-11035/5/2018-WQ/03, dated- 05.01.2021

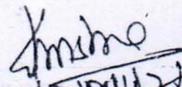
Sir,

With reference to the above subject, this is to inform you that as on date only 15 no. of Arsenic affected habitations has been left out to be provided safe drinking water in the State of Bihar, i.e.- 9 habitations in the district of Begusarai, 5 habitations in the district of Bhagalpur & 1 habitation in the district of Patna. These 15 habitations are to be covered by 3 Multi-village PWS Schemes under execution. Arsenic-free Water Supply in these habitations will be provided by the end of February' 2021.

Rest 9 habitations, i.e.- 1 habitation- Lalapur in the district of Bhagalpur, 6 habitations in the district of Darbhanga & 2 habitations in the district of Vaishali, have been found Arsenic-free safe source and have been covered by Panchayati Raj Department, Govt. of Bihar. As the access facility to update these 9 habitations, covered by Panchayati Raj Department, is not available to us, the updation on IMIS is not possible from PHED. You are requested to make arrangement for updation on IMIS.

Thanking you

Yours faithfully


(Daya Shankar Mishra)

Engineer in Chief-Cum-Spl. Secretary

Office of the Chief Engineer-cum-Executive Director
Programme Management Unit (SWSM)
Drinking Water & Sanitation Department, Jharkhand
Doranda Bazar (Water Tower Compound, First floor)
Doranda, Ranchi - 834002, Jharkhand, Phone: 0651-2480166
Email: swsm.jharkhand@gmail.com, Website: dwsd.jharkhand.gov.in

Letter No: NGT-28/19-49/SWSM Dated 06/01/2021

From: Sanjay Kumar Jha,
Chief Engineer-cum-Executive Director

To,

Sri.Dharmendar Rai
Under Secretary to Government Of India
Ministry Of Jal Shakti
Department Of Drinking Water & Sanitation
4th floor ,Pt.Deendayal Antyodaya Bhawan,
CGO Complex, Lodhi Road, New Delhi-110003

Sub.: OA No.384/2019 (earlier OA No.156 of 2015) Mrs.Sunita Pandey & Anr.V/s Union of India & Ors. Regarding problem of contamination of groundwater due to Arsenic and availability of clean drinking water- regarding.

Ref.: Letter No-WQ-11035/5/2018-WQ/03, Dated 5th January, 2021

Sir,

With reference to aforesaid subject and in compliance on provision for providing safe drinking water in Arsenic affected habitations, it is being inform that at present 01 no. of arsenic affected habitation from Sahebganj district, Rajmahal block from Mahasingpur panchayat and village lying in Budhan Tola, comprising 353 population is under ongoing scheme coverage. The affected habitation is being covered by Community Water Purification Plant (CWPP).

State is taking all possible measure to cover the habitation at an earliest. The affected habitation will be covered by January 2021.

Thanking You.

Enclosure-Attached.

Yours Sincerely,

(Sanjay Kumar Jha)

Chief Engineer-cum-Executive Director

Memo No. NGT-28/19-49/SWSM Dated 06/01/2021

Copy forwarded to Sri.Ajay Kumar Director (WQ), Ministry Of Jal Shakti , Department Of Drinking Water & Sanitation 4th floor ,Pt.Deendayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi-110003 for information.

(Sanjay Kumar Jha)

Chief Engineer-cum-Executive Director

Email

(Signature)

Jal Jeevan Mission

Department of Drinking Water & Sanitation
Ministry of Jal Shakti

Format C17 C - Status of Quality Affected Habitations (As on 05/01/2021)

Note: Habitations marked in MPR with CWPPs schemes are taken as covered here.

Category: Arsenic affected habitations

Format- C17 C

S.No.	State	Nos. of Arsenic affected habitations other than NWQSM earmarked	Arsenic - NWQSM covered habitations and again marked as quality affected in YDU *	NWQSM Habitation as per Format 7	Total Nos. of Arsenic affected habitations to be provided safe drinking water	Being covered Under										Nos. of Habitations for which schemes yet to be planned
						NWQSM		JJM		RWSSP-LIS		NITI Aayog		State Schemes		
						PWSCWPPs	PWSCWPPs	PWS	PWSCWPPs	PWSCWPPs	PWSCWPPs					
A	B	C	D	E	F = (C+D+E)	G	H	I	J	K	L	M	N	O	P	
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
2	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
3	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
4	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
5	Bihar	17	2	15	34	18	0	7	0	0	0	0	8	0	1	
6	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
8	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
9	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
11	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
12	Jharkhand	0	0	1	1	0	1	0	0	0	0	0	0	0	0	
13	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
14	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
15	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
17	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
19	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
20	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
21	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
22	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
23	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
24	Punjab	323	55	220	598	246	64	6	0	0	0	2	58	0	222	
25	Rajasthan	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
26	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
27	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
29	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
30	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
31	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
32	West Bengal	576	235	304	1,115	318	77	57	39	0	0	0	0	0	624	
	Total	916	292	540	1,748	582	142	70	39	0	0	2	66	0	847	

Source: <https://ejalshakti.gov.in>

4

Report Printed On 06/01/2021 02:11:36

(87)

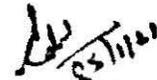
Drinking Water & Sanitation Division, Sahebganj
Progress of Arsenic Removal Plant at Bhudhan Tola, Rajmahal

1. Estimated Cost :- Rs. 2455100.00
2. Agreement Value :- Rs. 1825450.00
3. Date of start of work as per Agreement :- 29.10.2020
4. Date of Completion as per Agreement :- 28.01.2021
5. Allotment :- Nil
6. Expenditure :- Nil

Sl. No.	Component	Physical Progress	Remarks
1	Source (HYDT)	100%	Expected completion Date 15.01.2021
2	Water Tower cum Pump House	50%	
3	Arsenic Unit	0%	
4	Electro Mechanical Works	0%	

झापांक.....18...../दिनांक.....05/01/2021...../

प्रतिलिपि :- मुख्य अभियंता-सह-कार्यकारी निदेशक, पेयजल एवं स्वच्छता विभाग, झारखण्ड, राँची की सेवा में सादर सूचनार्थ समर्पित।


कार्यपालक अभियंता,
पेयजल एवं स्वच्छता प्रमण्डल,
साहेबगंज।

AMIT TALWAR, IAS
Addl. Secretary-cum
Head of Department



Department of Water Supply & Sanitation
Water Works Complex, Phase 2
Sahibzada Ajit Singh Nagar-160055

D. O. No. H.O.D/DWSS/WQ/340
Chandigarh, dated the 21st Jan 2021

Subject: OA no. 384/2019 (earlier OA no. 156 of 2015) Mrs. Sunita Pandey & Anr. v/s Union of India & Ors. Regarding problem of contamination of ground water due to arsenic and availability of clean drinking water.

Dear *Sh. Rai*

Kindly refer your office letter no. **WQ- 11035/5/2018-WQ/03** dated **05.01.2021** wherein you have requested to furnish latest status report about arsenic affected habitations as on 31.12.2020 for further submission to Hon'ble National Green Tribunal (NGT) as in the aforementioned OA no. **384/2019 (earlier OA no. 156 of 2015)**. The latest status is as under:

- Out of total 815 Arsenic affected habitations in Punjab, mitigation measures have already been taken for 252 habitations.
- State is moving towards providing long term measures for the Arsenic affected habitations by way of surface water based piped water supply of potable water (wherever feasible) or inline Arsenic-cum-Iron Removal Plants. Department has awarded the work for surface water projects for all the Arsenic affected habitations wherever surface water was feasible. The status of long term measures is tabulated as:

Long Term Measures			
Habitations Targeted : 645			
Sr. No.	Description	No. of habitations	Timeline
1.	Mitigation measures already taken	52	
2.	Surface water projects	417	Awarded & commissioning by Dec 22
3.	Retrofitted inline Arsenic-cum-Iron Removal Plants (AIRPs)	81	Awarded & commissioning by March 2021
4.	Retrofitted inline AIRPs	95	Tender floated. To be awarded by 28.02.2021 and commissioning by 30.06.2021
	Total	645	

Further, as per the directions of NGT, State has also planned immediate short term measures in all the 815 arsenic affected habitations. **It is brought out that Punjab has identified severely affected 54 habitations where Arsenic was more than 50 ppb and awarded the work for providing Household**

Arsenic purifiers which will be completed by 31.03.2021. The status of short term measures being taken is tabulated as:

Short Terms Measures				
Habitations Targeted : 815				
Sr. No.	Description	No. of habitations	Timeline	Remarks
1	Mitigation measures already taken	252	--	No action needed
2	Decentralized Household purifiers	54	Awarded & Commissioning by 31.03.2021	Habitations with Arsenic more than 50 ppb were given priority
3	Community Water Purification Plants (CWPPs)	213	Tender opened. To be awarded by 31.01.2021 Commissioning by 31.05.2021	
4	Decentralized Household purifiers	120	Tender opened. To be awarded by 31.01.2021 Commissioning by 30.04.2021	
5	No action required	176	As given in the above table at sr. no. 3&4	Being covered with Long term measures in form of inline Arsenic removal plants
	Total	815		

- Therefore, short term measures for all 815 habitations are being taken.
- State of Punjab has worked continuously to prepare and award above said works despite the ongoing COVID 19 pandemic. Further, tenders were also re-invited due to less participation of bidders due to COVID 19. However, now the participation of bidders has been found to be good and State will provide mitigation measures in all arsenic affected habitations by 30.06.2021.

With regards,

Yours Sincerely,


Amit Talwar, IAS
Head, DWSS

Sh. Dharminder Rai
Under Secretary (WQ)
Department of Water and Sanitation, GoI
8th Floor, Pandit Deendayal Antyodaya Bhawan
CGO Complex Lodhi Road, New Delhi-110003



**Government of West Bengal
Public Health Engineering Directorate**

N.S. Building, (7th Floor) I, K. S. Roy Road, Kolkata-700 001
[Tel. No. 033-22485281/ Fax No. 033-2210 3993, E-mail: ce_hq@wbphed.gov.in]

Memo No. 1061 /80/2B/2020

Dated: 18/01/2021

To

Sri Ajay Kumar

Director (WQ), Department of Drinking Water & Sanitation
Ministry of Jal Shakti, Govt. of India

Sub: OA No. 384/2019 (earlier OA No.156 of 2015) Mrs. Sunita Pandey & Anr. V/s Union of India & Ors. regarding problem of contamination of groundwater due to arsenic and availability of clean drinking water – regarding.

Ref.: Memo No.WQ-11035/5/2018-WQ/03 dated 05.01.2021 from Department of Drinking Water & Sanitation, Ministry of Jal Shakti, Govt. of India.

Sir,

In reference to the letter mentioned above, I would like to submit the following compliance report towards coverage of remaining arsenic affected habitations of the State.

1. The no. of arsenic affected habitations as on 01/04/2020 is **1395**.
2. The no. of arsenic affected habitations as on 31/12/2020 is **1115**.
3. DPR prepared for coverage of the remaining arsenic affected habitations for installation of Community Water Purification Plant (CWPP) and extension of pipeline from existing Piped Water Supply Scheme at an estimated cost of **Rs. 421.48 Crore**.
4. Administrative Approval and Financial Sanction accorded for **Rs. 274.32 Crore** out of the total estimated value of **Rs. 421.48 Crore**.
5. Tender invited for work amounting to **Rs. 194.89 Crore**.
6. Work Orders issued for implementation of work amounting to **Rs. 7.13 Crore**
7. All the work is expected to be completed by **31st March 2021**.

Yours faithfully,

Chief Engineer (Headquarters)
 PHE Dte., Govt. of West Bengal

Memo No. 1061 / (1-5) 80/2B/2020

Dated: 18/01/2021

Copy forwarded for information to:-

1. The OSD (Monitoring Cell), PHE Dte., Govt. of West Bengal.
2. The Assistant Chief Engineer-II, PHE Dte., Govt. of West Bengal.
3. The Deputy Superintending Engineer-I/ II (Monitoring Cell)/ Head Quarter, PHE Dte., Govt. of West Bengal.

Chief Engineer (Headquarters)
 PHE Dte., Govt. of West Bengal

Memo No. 1061 / 6 /80/2B/2020

Dated: 18/01/2021

Copy forwarded for information to:-

1. Sr. PA to Additional Chief Secretary, PHE Department, Govt. of West Bengal.

Chief Engineer (Headquarters)
 PHE Dte., Govt. of West Bengal

State-wise release of funds under JJM during 2020-21 (upto 22.01.2021)

(Rs. In Crore)

S.No.	State	Central Release
1.	Andaman & Nicobar Islands	0.66
2.	Andhra Pradesh	162.59
3.	Arunachal Pradesh	191.13
4.	Assam	523.62
5.	Bihar	350.42
6.	Chhattisgarh	222.76
7.	Goa	3.1
8.	Gujarat	662.31
9.	Haryana	72.38
10.	Himachal Pradesh	326.20
11.	Jammu & Kashmir	53.72
12.	Jharkhand	143.06
13.	Karnataka	296.29
14.	Kerala	101.06
15.	Ladakh	0
16.	Madhya Pradesh	640.06
17.	Maharashtra	457.23
18.	Manipur	98.85
19.	Meghalaya	87.46
20.	Mizoram	59.48
21.	Nagaland	57.05
22.	Odisha	609.11
23.	Puducherry	1.06
24.	Punjab	0
25.	Rajasthan	630.51
26.	Sikkim	15.68
27.	Tamil Nadu	229.36
28.	Telangana	82.71
29.	Tripura	39.15
30.	Uttar Pradesh	682.13
31.	Uttarakhand	90.64
32.	West Bengal	402.69
Total		7292.47

Source: IMIS, DDWS



Bharat Lal
Additional Secretary
&
Mission Director

National Jal Jeevan Mission
Government of India, Ministry of Jal Shakti
Department of Drinking Water and Sanitation

No. 11011/ 58/ 2020-JJM.I
October 1st, 2020

To

Additional Chief Secretary/ Principal Secretary/ Secretary
PHED/Rural Water Supply
All States/ UTs

Sub.: Jal Jeevan Mission: 100-days Campaign to provide assured potable piped water supply in Schools and Anganwadi Centres

Dear Madam/ Sir

As you are aware, Hon'ble Prime Minister while unveiling the logo of Jal Jeevan Mission (JJM) and releasing the 'Margdarshika' for Gram Panchayats and Paani Samitis/ Village Water & Sanitation Committees (VWSCs) on 29.09.2020, announced that a '100 days campaign' be launched on 02nd October, 2020 to provide assured potable water supply in all schools, anganwadi centres and other public institutions across the country.

2. Jal Jeevan Mission – Har Ghar Jal aims at universal coverage which also includes safe water in all public institutions, especially schools and anganwadi centres. The reports on coverage for providing safe water in schools and anganwadi centres show that the progress made by the States/ UTs is below par. It is also possible that tap water connections have been provided in these institutions but has not been reported on JJM-IMIS.

3. Providing safe water to schools and anganwadi centres is all the more important as children are more susceptible to water- borne diseases. Repeated infections due to intake of unsafe water will adversely affect their growth and may result in stunting. Situation is complex in water quality-affected areas where safe water is to be ensured on priority by this year end.

4. To achieve the objective of this campaign. i.e., to provide assured potable water supply in all schools, anganwadi centres and public institutions across the country in a 'campaign mode', you may do the following:

- i) Gram Sabhas to be convened coinciding with Gandhi Jayanti i.e. 2nd October, 2020 and a resolution be taken up regarding providing tap water connection in all the households in the village in a time-bound manner, as planned by the State and safe water in all schools, anganwadi centres and other public institutions in the village in next 100 days;
- ii) As nodal department, PHE/ RWS Department of State may spearhead the campaign by involving Gram Panchayats and/ or its sub-committees, along with other concerned departments, development partners, sector partners, academic & technical institutions and work together to achieve this goal;



iii) Prepare implementation strategy which may include the following:

- a.) Provide tap water connection to all schools, anganwadi centres and other public institutions;
- b.) In sparse settlements/ habitations like hilly, forest areas, tribal areas etc., solar powered stand-alone water supply systems can be installed;
- c.) Wherever providing potable water through tap water connection is not possible during this campaign period, safe water be ensured through purifiers, CWPPs, etc. as an interim measure; provision of rain-water harvesting in public institution buildings in desert and drought-prone areas to ensure water security in these Anganwadis centres and schools;
- d.) Ensure updating of data along with daily reporting of progress in JJM-IMIS;
- e.) Water testing and surveillance activities to ensure safe water should be taken up in schools and anganwadis centres;
- f.) Water supply to toilets built in schools and anganwadi centres also to be provided; and
- g.) IEC campaign through platforms such as television, radio, social media messaging on the importance of safe water and its impact on health of children to be taken up.

5. In view of this, you are requested to make concerted to ensure potable tap water supply in schools as well as in toilets of these schools and anganwadi centres within next 100 days. I believe this campaign will be immensely useful in providing safe tap water to school and anganwadi centres in rural areas of our country.

Yours sincerely,

[Bharat Lal]

W-11011/59/2020-JJM-III-DDWS
Government of India
Ministry of Jal Shakti
Department of Drinking Water & Sanitation
National Jal Jeevan Mission

4th Floor, Pt. Deendayal 'Antyodaya' Bhawan
CGO Complex, Lodhi Road, New Delhi-110001
Dated : 02nd October, 2020

To,

Additional Chief Secretary/ Principal Secretary/ Secretary
Rural Water Supply/ Public Health Engineering Department
All States/ UTs

Subject: '100-day Campaign to provide Piped Water Supply in Anganwadi Centres & Schools' -
regarding.

Madam/ Sir,

Reference is invited to DDWS DO letter no. 11011/58/2020-JJM.I dated 01.10.2020, on the above subject, regarding 100-day campaign announced by Hon'ble Prime Minister on 29.09.2020 to ensure '*Nal Se Jal*' in anganwadi centres and schools across the country. The campaign is to be launched from 02nd October 2020, as a tribute to the 151st birth anniversary of the Father of the nation, Mahatma Gandhi.

2. As you are aware, it is the objective of Jal Jeevan Mission to provide safe water through tap connections to every rural household and also to schools, anganwadi centres, GP buildings, health centres, wellness centres, community buildings, etc.
3. PHE/ RWS Department of State/ UTs are requested lead the campaign by involving DWSSM, blocks and Gram Panchayats along with other concerned departments namely Education, Women & Child Welfare, Panchayati Raj, Rural Development, SC & ST Development, Health & Family Welfare etc.
4. Implementation strategy may be developed for:
 - a.) providing tap water connections to all schools and anganwadi centres in all villages;
 - b.) providing tap water connections to healthcare centres, ashram hostels, GP buildings, community centres, etc.;
 - c.) solar powered stand-alone water supply systems in sparse settlements/ habitations like hilly, forested, tribal areas etc.;
 - d.) wherever providing potable water through tap water connection in schools/ anganwadi centres is not possible during this campaign period, safe water be ensured through purifiers, CWPPs, etc., purely as an interim measure;

- e.) to make provision of rain-water harvesting in public institution buildings in desert, drought-prone areas, dry and water-scarcity areas;
- f.) make provision of water supply in toilets of schools and anganwadi centres;
- g.) water quality monitoring and surveillance activities in schools and anganwadis;
- h.) integrating the water supply plan to schools and anganwadis as part of the Village Action Plan (VAP);
- i.) a suitable IEC campaign through various means over virtual platforms such as television, radio, social media messaging, info-graphics, etc. on importance of safe water & its impact on health of children.

5. During this campaign, Gran Sabhas shall be convened to pass resolution for providing piped water supply in all schools, anganwadi centres and public institutions in the village in the coming 100 days. Those facilities would be operated and maintained by the GP/ VWSC.

6. Campaign advisory (copy enclosed) may be followed for successful conduct of the campaign to achieve the objectives of the campaign. It may be circulated to DWSMs, blocks, GPs along with SWSM support for implementation.

Yours sincerely,



(Roopa Mishra)

Director

rmishra77@nic.in

Encl:

- i.) Campaign advisory for '100-days Campaign to provide Piped Water Supply in Anganwadi Centres & Schools'.